

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 29, 67, 87, 113, 126, 137, 181, 212, 266, 268, 269, 277, 281, 299, 300, 301, 302, 303, 319, 325, 326, 327, 328, 329, 331, 333, 344, 345, 346, 347, 348, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 362, 363, 364, 366, 368, 369, 370, 371, 372, 373, 380, 381, 384, 386, 388, 390, 392, 393, 394, 395, 400, 404, 406, 413, 423, 444, 453, 488, 492, 499, 507, 509, 510, 557, 566, 567, 580, 582, 601, 634, 635, 791, 822, 880, 898, 904, 905, 939, 942, 952, 1100, 1202, 1225 of 2013.

Thursday, this the 6th day of March, 2014

CORAM:

Hon'ble Mr.Justice A.K.Basheer, Judicial Member

Hon'ble Mr.K.George Joseph, Administrative Member

1. OA 29/2013

1. C.H. Mohammed Yasin
S/o Kidavu Koya,
Chamayath House, Kiltan Island,
Union Territory of Lakshadweep-682 558

2. T.P.Latheef
S/o Attcka
Thiruvathapura, Kiltan Island,
Union Territory of Lakshadweep-682 558

Applicants

(By Advocate: Mr.Shabu Sreedharan)

Versus

1. Union Territory of Lakshadweep represented by the Administrator, Kavarathi Island-682 555
2. The Director of Panchayath
Union Territory of Lakshadweep
Kavarathi Island-682 555
3. The Chairperson
Village (Dweep) Panchayath
Kiltan Island, Union Territory of Lakshadweep-682 558

4. The Executive Officer
Village (Dweep) Panchayath
Kiltan Island, Union Territory of Lakshadweep-682 558

5. The Principal
Government Senior Secondary School
Kiltan Island
Union Territory of Lakshadweep-682 558. Respondents

(By Advocate: (Mr.S.Radhakrishnan (R1,2 & 5)
(Mr.R.Ramdas (R3)

2. OA 67/2013

1. Seedikoya.M.
S/o Abbosala Koya
Malayattiyoda, Kiltan Island
Union Territory of Lakshadweep-682 558.

2. Maisha.T.
S/o Kidavu Komalam
Thenakkal House, Kiltan Island
Union Territory of Lakshadweep-682 558.

3. Abdulla A.P.
S/o Khalid
Alimapura, Kiltan Island
Union Territory of Lakshadweep-682 558.

4. Razi
S/o Syth Koya
Puthiyathekkila Illam, Kiltan Island
Union Territory of Lakshadweep-682 558.

5. Sayed Muhammed Koya C.H.
S/o Muthukoya
Chamayath House, Kiltan Island
Union Territory of Lakshadweep-682 558.

6. Rafeek Khan H.M.
S/o Abdul Rehman
Aliyar House, Kiltan Island
Union Territory of Lakshadweep-682 558. Applicants

(By Advocate: Mr.Shabu Sreedharan)

Versus

1. Union Territory of Lakshadweep represented by the Administrator, Kavarathi Island-682 555

2. The Director of Panchayath
Union Territory of Lakshadweep
Kavarathi Island-682 555

3. The Chairperson
Village (Dweep) Panchayath
Kiltan Island, Union Territory of Lakshadweep-682 558

4. The Executive Officer
Village (Dweep) Panchayath
Kiltan Island
Union Territory of Lakshadweep-682 558

Respondents

(By Advocate: (Mr.S.Radhakrishnan (R1,2 & 4)

3. **OA 87/2013**

1. Abdul Salam P.P., age 43
S/o Saidmuhammed
Puthiyapura, Kiltan Island
Lakshadweep.

2. Sajid Khan, age 33
S/o Saidmuhammed
Kattichetta House, Kiltan Island
Lakshadweep.

Applicants

(By Advocate: Mr.Pratap Abraham Varghese)

Versus

1. The Administrator
Union Territory of Lakshadweep
Kavarathi -682 555

2. The Director, Department of Science & Technology
Lakshadweep Administration,
Kavarathi Island-682 555

3. Sub Divisional Officer
Office of the Environment Warden
Department of Environment and Forest,
Kiltan Island, Lakshadweep-682 558

4. The Chairperson, Village (Dweep) Panchayath
Kiltan Island, Lakshadweep-682 558

Respondents

(By Advocate: (Mr.S.Radhakrishnan (R1,2 & 3)
 (Mr.R.Ramdas – R4)

4. OA 113/2013

1. Muthukoya T.P.
 S/o Kidave Haji
 Thiruvathapura, Kiltan, Lakshadweep.
2. Salih P.
 S/o Ibrahim Haji
 Pandara, Kiltan, Lakshadweep.
3. Yacoob P.K.
 S/o Subair.A.
 Punnakkad, Kiltan, Lakshadweep.
4. Ali Mohammed
 S/o Attaka, Aliyar, Kiltan, Lakshadweep.
5. Kunhikoya A.P.
 S/o Sayed Muhammed P.K.
 Arakkalapura, Kiltan, Lakshadweep..
6. Abdulla A.
 S/o Kidave T.P.
 Alicon, Kiltan, Lakshadweep.
7. Munavvar
 S/o Shaik K.K., Palliyachetta, Kiltan, Lakshadweep.
8. Sathar C.H.
 S/o Mohammed P.
 Chadipura, Kiltan, Lakshadweep.
9. Raheem P.
 S/o Mohammed V,
 Pakkiyoda, Kiltan, Lakshadweep.
10. Thouheed P.T.
 S/o Kunhi Haji, Pallithithiyoda,
 Kiltan, Lakshadweep.

Applicants

(By Advocate: Ms.Daisy I Daniel)

1. The Administrator
Union Territory of Lakshadweep
Kavarathi-682 555.
2. The Chairperson
Village (Dweep) Panchayath
Kiltan-682 558.
3. The Employment Officer
Kavarathi, Lakshadweep-682 555
4. Director of Panchayath
Department of Panchayath
Kavarathi – 682 555
5. The Executive Officer
Village (Dweep) Panchayat, Kiltan – 682 558
6. Horticultural Assistant
Village (Dweep) Panchayat, Kiltan-682 558. Respondents

(By Advocate: Mr.S.Radhakrishnan-R1,3,4&5)

5. OA 126/2013
1. Asadulla K.C.
S/o Yousuff
Kannichetta, Kiltan Island
UT of Lakshdadweep-682 558
2. Kunhi.M.
S/o Ambukoya
Mandummel, Kiltan Island
UT of Lakshdadweep-682 558
3. Nasar K.
S/o Mohammed
Komalam, Kiltan Island
UT of Lakshdadweep-682 558
4. Saleem P.P.
S/o Hamsa
Puthenpura, Kiltan Island
UT of Lakshdadweep-682 558
5. Rafeek P.P.
S/o Chandan
Purathupura, Kiltan Island
UT of Lakshdadweep-682 558

6. Kunhi K.P.
S/o Pukoya
Kattampally, Kiltan Island
UT of Lakshadweep-682 558

7. Abdul Kasim P.V.
S/o Muneeb
Pentamveli, Kiltan Island
UT of Lakshadweep-682 558.

Applicants

(By Advocate: Mr. Shabu Sreedharan)

Versus

1. Union Territory of Lakshadweep represented by the Administrator, Kavarathi Island-682 555
2. The Director of Panchayath
Union Territory of Lakshadweep
Kavarathi Island-682 555
3. The Chairperson
Village (Dweep) Panchayath
Kiltan Island, Union Territory of Lakshadweep-682 558
4. The Executive Officer
Village (Dweep) Panchayath
Kiltan Island, Union Territory of Lakshadweep-682 558

5. The Environment Warden
Department of Environment and Forest
Zonal Office, Kiltan Island
Union Territory of Lakshadweep-682 558.

Respondents

(By Advocate: (Mr. S. Radhakrishnan (R1,2,4 & 5)

6. OA 137/2013

1. Jalaludheen K.K.
S/o Shaik Poovalap
Poovalap House, Kiltan Island,
UT of Lakshadweep-682 558.

2. Noorul Islam C.H.
S/o Nallakoya
Koshiyoda, Kiltan Island,
UT of Lakshadweep-682 558.

2. Ibrathulla T.K.
 S/o Ahamed
 Thenakal House, Kiltan Island,
 UT of Lakshadweep-682 558.

4. Ameerali A.P.
 S/o Syed Mohammed
 Arakalapura House, Kiltan Island,
 UT of Lakshadweep-682 558.

5. Ismail T
 S/o Yusuf
 Tholiyoda House, Kiltan Island,
 UT of Lakshadweep-682 558.

6. Syed Mohammed Koya K.P.
 S/o Mohammed
 Kanjipura House, Kiltan Island,
 UT of Lakshadweep-682 558.

7. Kasimkoya C.H.
 S/o Muthukoya
 Ammipura House, Kiltan Island,
 UT of Lakshadweep-682 558.

Applicants

(By Advocate: Mr. Shabu Sreedharan)

Versus

1. Union Territory of Lakshadweep represented by
 the Administrator, Kavarathi Island-682 555

2. The Director of Panchayath
 Union Territory of Lakshadweep
 Kavarathi Island-682 555

3. The Chairperson
 Village (Dweep) Panchayath
 Kiltan Island, Union Territory of Lakshadweep-682 558

4. The Executive Officer
 Village (Dweep) Panchayath
 Kiltan Island, Union Territory of Lakshadweep-682 558

5. The Assistant Engineer
 Electrical Sub Division
 Kiltan Island
 Union Territory of Lakshadweep-682 558.

Respondents

(By Advocate: Mr.S.Radhakrishnan (R1,2,4 & 5)

7. OA 181/2013

1. Sadakathulla,A, age 38
S/o Kunhi Ahammed
Ajnad House, Kiltan Island
Lakshadweep.
2. Nararulla P.T., age 26
S/o Kunhi
Pallithiyoda House, Kiltan Island
Lakshadweep.

Applicants

(By Advocate: Ms.Daisy I. Daniel)

Versus

1. The Administrator
Union Territory of Lakshadweep
Kavarathi-682 555.
2. The Chairperson
Village (Dweep) Panchayath
Kiltan-682 558
3. Director of Panchayat
Department of Panchayath
Kavarathi-682 558.

Respondents

(By Advocate: Mr.S.Radhakrishnan (R1 & 3)

8. O.A No. 212/2013

P.P. Havvabi, W/o. Abdul Salam
Labourer, Agricultural Department,
Agati Island, Residing at Pallipuram House,
Union Territory of Lakshadweep,
Agati Island.

Applicant

(By Advocate: Mr. K. Jaju Babu)

Versus

1. The Director of Agriculture
Union Territory of Lakshadweep
Kavaratti Island - 682 555.

The Administrator
 Union Territory of Lakshadweep
 Kavaratti Island – 682 555.

Respondents

(By Advocate Mr. S. Radhakrishnan)

9. O.A 266/2013

1. Sabir Ali, K
 Kurijathiyo House,
 Kiltan Island.
2. C.P. Firoz
 Chemmanam Palli House
 Kalpeni Island.
3. K.P. Cheriyakoya
 Karuppathapura House,
 Kalpeni Island.
4. M.C. Jaffer
 Pakkipura House
 Kalpeni Island.
5. Habsa, A
 Alikome House
 Kiltan Island.
6. A.P. Naseema
 Aynapura House,
 Kavarathi Island.

Applicants

(By Advocate Mr. K.B. Gangesh)

Versus

1. The Administrator,
 Administration of the Union Territory
 of Lakshadweep, Kavarathi – 682 555.
2. The Director (Services)
 Administration of the Union Territory
 of Lakshadweep (Secretariat),
 Kavaratti – 682 555.
3. Department of Environment of Forests
 Union Territory of Lakshadweep,
 Kavarathi – 682 555.

Respondents

(By Advocate: Mr. S. Radhakrishnan)

10. O.A No. 268/2013

1. M. Noorul Ameen
S/o. K.C. Sayed Mohammed
Mūlayam House, Agatti Island
Union Territory, Lakshadweep.

2. B.M. Mansoor
S/o. Late A.C. Mohammed Jalaluddin
Bharkath Manzil
Agati Island, Union Territory
Lakshadweep.

Applicants

(By Advocate: Mr. Grashious Kuriakose)

Versus

1. The Administrator,
Union Territory of Lakshadweep,
Kavarathi – 682 555.

2. The Director of Panchayath,
Department of Panchayath
Kavaratti – 682 555.

3. Director of Science and Technology
and Environment,
Union Territory of Lakshadweep
Kavarathi – 682 555.

4. Director (Labour & Employment)
Kavarathi – 682 555.

5. Special Officer
Village (Dweep Panchayat, Agatti) – 682 558. Respondents

(By Advocate: Mr. S. Radhakrishnan)

11. OA 269/2013

Ahammed Basheet A.C., age 32
S/o T. Younis
Arakalachatta House, Kilitan Island,
Lakshadweep.

Applicant

(By Advocate: Mr. Grashious Kuriakose)

Versus

1. The Administrator
Union Territory of Lakshadweep
Kavarathi -682 555
2. The Chairperson
Village (Dweep) Panchayath
Kiltan-682 558
3. The Employment Officer
Kavarathi, Lakshadweep-682 555.
4. Director of Panchayath
Department of Panchayath
Kavarathi -682 555
5. The Executive Officer
Village (Dweep) Panchayath
Kiltan-682 558
6. Horticultural Assistant
Village (Dweep) Panchayat,
Kiltan-682 558.

Respondents

(By Advocate: (Mr.S.Radhakrishnan (R1,3 & 6)

12. OA 277/2013

Hameedad, age 26
D/o Said Muhammed
Nambicham House, Kiltan Island
Lakshadweep

Applicant

(By Advocate: Mr. Grashious Kuriakose, Sr.)

Versus

1. The Administrator
UT of Lakshadweep, Kavarathi-682 555.
2. Director of Panchayath
Department of Panchayath
Kavarathi -682 555.
3. Executive Officer
Village (Dweep) Panchayath, Kiltan-682 558

4. Chairperson
 Village (Dweep) Panchayath,
 Kiltan-682 558

Respondents

(By Advocate: Mr.S.Radhakrishnan – R1-3)

13. OA 281/2013

1. Taha P
 S/o Sayid V.K.
 Vallomkadiyodu
 Kiltan Island, Lakshadweep

2. Sayed Badusha Muhideen S.V.
 Shahar Ban Vilas House
 Chetlat.

Applicants

(By Advocate: Mr.Grashious Kuriakose, Sr. & Ms.Daisy I Daniel)

Versus

1. The Administrator
 UT of Lakshadweep, Kavarathi-682 555.

2. Director
 Science & Technology
 Chetlat-682 556

3. Director of Panchayath
 Rural Development Department of Panchayath
 Chetlat-682 556.

4. Chairperson
 Village (Dweep) Panchayath
 Chetlat-682 556.

5. Addl. Sub Divisional Officer
 Chetlat-682 556.

6. Junior Scientific Officer
 Chetlat-682 556.

7. Accounts Officer
 Secretariat, Kavarathi-682 555.

Respondents

(By Advocate: Mr.S.Radhakrishnan-R1-3 & 5-7)

14. OA No. 299/2013

1.	A.K. Sajeed Akkara House Kalpeni Island.	
2.	P. Haseena Poodyem House Kalpeni Island.	
3.	A.T. Ahadabi Athanam Thottam House Kalpeni Island.	
4.	P.P. Sulaikha Puthiya Pandaram House Kalpeni Island.	
5.	C.P. Noorjehan Chemmanam Palli House Kalpeni Island.	
6.	A.K. Beebi Arakkalar House Kalpeni Island.	
7.	M.P. Mohammed Mullipura House Kalpeni Island.	Applicants

(By Advocate: Mr. K.B. Gangesh)

Versus

1.	The Administrator, Administration of the Union Territory of Lakshadweep, Kavarathi – 682 555.	
2.	The Director (Services) Administration of the Union Territory of Lakshadweep (Secretariat), Kavaratti – 682 555.	
3.	Department of Agriculture Union Territory of Lakshadweep, Kavarathi – 682 555. Represented by its Director.	Respondents

(By Advocate: Mr. S. Radhakrishnan)

15. OA 300/2013

1. B.Koya, age 42,
S/o Bammad, Bilutheth House
Andrott Island.
2. B.Ahammed, age 43
S/o Mohammed, Bakakada House
Andrott Island.
3. K.K.Mohammed Basheer, age 49
S/o Nalla Koya, Karakunnel House,
Andrott Island.
4. P.P.Hassan, age 41,
S/o Sayeed Bukari M.P., Pandathpura House,
Andrott Island.
5. M.P.Pookunhi, age 50
S/o Khader, Matharapura House,
Andrott Island.
6. M.Bampathi, age 50,
S/o Asainar, Kakkett House,
Andrott Island.
7. C.Mohammed Kasim, age 44,
S/o Koya Kidave, Chettathada House,
Andrott Island.
8. K.P.Mohammed Yaseen, age 33,
S/o Nallakoya, Kattupra House,
Andrott Island.
9. T.P.Shamsuddeen, age 30,
S/o Kunhi Koya, Thattampokkada House,
Andrott Island.
10. B.Mullakoya, age 43
S/o Kidave, Bithnatt House, Kavaratti Island.
11. P.P.Fathimath, age 41,
D/o Kunhiseethi, Palath Puthiyapura House,
Andrott Island.
12. A.Jamal, age 48,
S/o Abdulla Attalada, Aliyathara House,
Andrott Island.

13. A.Mohammed Mustafa, age 32,
S/o Kidave, Aliyathara House,
Andrott Island.
14. L.Khadeejomabi, age 47,
D/o Buhari, Lavanakkal House,
Andrott Island.
15. C.Pookoya, age 42,
S/o Sayeed Mohammed, C Kunnashada House,
Andrott Island.
16. K.Subaida, age 39 years
D/o Kidave, Kunnashada,
Andrott Island.
17. A.Kunhi Seethi, age 51,
S/o Ukkas, Aliyathara,
Andrott Island.
18. T.B.Mohammed Hussain, age 37,
S/o Kosamma C.P., Thacherry Biyyada,
Andrott Island.
19. P.N.Hakeem, age 48,
S/o Siddique, Pudiya Nalam,
Andrott Island.
20. K.K.Kunhibi, age 52,
S/o Yousaf, Komalam Kattu,
Andrott Island.
21. K.K.N.Khadeejomabi, age 39,
S/o Sayeed Mohammed Koya T.P.
Kolikkat Neduvilakam, Andrott Island.
22. Mohammed Murshid, age 36,
S/o Koyamma K.P., Moosathada,
Andrott Island.
23. K.C.Mohammed Hussain, age 39,
S/o Sayeed Ismail, Kannichetta,
Andrott Island.
24. P.P.Hamza, age 34,
Koyakidave M.P., Pandathpura
Andrott Island.

25. M.P.Khaleel, age 37,
S/o Assainar, Matharapura House,
Andrott Island.
26. P.P.Hassan, age 41,
S/o Abdul Khader K., Perumpally House,
Andrott Island.
27. P.M.Thajunnissabi, age 39,
D/o Majeed, Puthiya Manzil,
Andrott Island.
28. L.Pathummabi, age 37,
D/o Yousaf T., Lavanakkal House,
Andrott Island.
29. H.K.Hussain, age 35,
S/o Pookunhi, Halookakkada House,
Andrott Island.
30. M.P.Mohammed Rafeek, age 31,
S/o Koyamma, Kunnamkalam House,
Andrott Island.
31. K.Mohammed Fasal, age 32,
S/o Kunhi Seethi Koya,
Kadiyammada House, Andrott Island.
32. K.Mohammed Basheer, age 34,
S/o Aboosala U.K. Kunthathalam House,
Andrott Island.
33. K.K.Mohammed Farook, age 27,
S/o Kunhi Seethikoya, Kerakkadamali House,
Andrott Island.
34. A.Rasheed Khan, age 39,
S/o Sayeed Ismail, Aliyathara House,
Andrott Island.
35. K.Abdul Salam, age 33,
S/o Muthukoya, Kannathimmada House,
Andrott Island.
36. K.K.Anwar Hussain, age 31
S/o Koya V., Kerakkada House,
Andrott Island.

37. P.Mohammed Rafee, age 25,
S/o Mullakoya, Pachanal House,
Andrott Island.

38. T.M.Mohammed Aliyul Akbar, age 32,
S/o Basheer, Kakachiyapura House,
Andrott Island.

39. Basheer Karakunnel, age 41,
S/o Sayeed Mohammed A.C., Karakunnel House,
Andrott Island.

40. Ubaidulla, age 29,
S/o Seethi, Bappathyada House,
Andrott Island.

41. P.P.Mohammed Farook, age 37,
S/o Pookunhi Koya, Thekila Illam,
Andrott Island.

42. M.M.Sayeed Hussain, age 27,
S/o Sayeed Koya, Moosankakkada House,
Andrott Island.

43. M.C.Hammedathbi, age 37,
D/o Yousaf, Mylachetta House,
Andrott Island.

44. Doulathabi, age 33,
D/o Kidave, Lavanakkal House,
Andrott Island.

45. Guhar Madeena Beegum, age 37,
D/o Mohammed B, Aliyathara House,
Andrott Island.

46. K.K.Pookunhi Koya, age 36,
S/o Yacoob, Kolikkatt House,
Andrott Island.

47. K.Dervesh Mohammed, age 36,
S/o Sayeed Mohammed, Kachashada House,
Andrott Island. Applicants

(By Advocate: Mr.K.B.Gangesh)

Versus

1. The Administrator
Union Territory of Lakshadweep
Kavarathi -682 555
2. Director of Education
Directorate of Education
Administration of the Union Territory of
Lakshadweep, Kavarathi.
3. Director of Panchayats
Department of Panchayats
Administration of the Union Territory
of Lakshadweep, Kavarathi-682555
4. Village (Dweep) Panchayat
Androth Island represented by its
Executive Officer.
5. Faisal Ameen
S/o Pookoya N
Achammada House, Androth.
6. Mohammed Shamsheer M.K.
S/o Bathesha U.P.
Mayamkkada House, Androth.
7. Mohammed Asker
S/o Seethi
Aliyathara House, Androth.
8. Noushakhan M.K.
S/o Sued Koya
Mayamkakkada House, Androth
9. Mohammed Kasim P.P.
S/o Kidave, Palathupra House, Androth
10. Abdul Akbar
S/o Subair
Pandath Puthiya Pura House, Androth
11. Mujeeb Rahman
S/o Ibrahim
Aliyathara House, Androth
12. Siraj K.T.
S/o Kasim Koya
Kunjumathi House, Androth

13. Mohammed Hassan
S/o Kunhi Koya
Ayenamada House, Androth

14. Mohammed Abdusalam T
S/o Abusala
Thecheri House, Androth

15. Muhammed Rafi
S/o Nalla Koya K.
Poodamkakkada House, Androth

16. Muhammed Kassim
S/o Koya
Shaikkinte Veedu House, Androth

17. P.P.Koyamma
S/o P.K.Kidave
Palathupura House, Androth

18. Muhammed Khaleel
S/o Abdulla
Aliyathara House, Androth

19. Muhammed Basheer C.P.
S/o Abdul Khader
Cherikkal Puthiyapura House,
Androth.

Respondents

(By Advocate: Mr.S.Radhakrishnan – R1-4)
(Ms.Rekha Vasudevan (R5-19)

16. OA 301/2013

1. Attakoya T.V, age 44
S/o Koya Thankgal T,
Thailath Valiyakkattu
Androth Island.
2. Sayeed Koya, age 43
S/o Koya Kidave, Aliyathara House,
Androth Island.
3. Mohammed, age 54
S/o Shaban, Biriyyammada House
Androth Island.
4. Yousaf, age 60
S/o Ahammed, Kandalath House,
Androth Island.
5. Mujeeb Rehman, age 35
S/o Koya, Karachetta House,
Androth Island.
6. Abdul Nasar, age 38
S/o Nalla Koya, Kunnashada House,
Androth Island.
7. Mohammed Basheer, age 37
S/o Yacoob, Aliyathara House,
Androth Island.
8. Shihabuddeen, age 35
S/o Sayeed Koya, Pandath Puthiyapura House
Androth Island.
9. Pookoya, age 44
S/o Koyamma, Mayampokada House,
Androth Island.
10. Noufal, age 43
S/o Koyamma Koya, Thacheri House,
Androth Island.
11. Asif, age 37
S/o Seethi, Thacheri Moosathada House,
Androth Island.

12. Hassan, age 30
S/o Jamaludheen, Kadiyammada House
Androth Island.
13. Mohammed Rafeek, age 41
S/o Aiyshommabi, Bilutheth House,
Androth Island.
14. Jalal, age 37
S/o Kunnisseedhi, Palathupura House,
Androth Island.
15. Farook, age 49
S/o Koyamma, Pochalam House,
Androth Island.
16. Abdul Hassan, age 51
S/o Abdul Khader, Karachetta House,
Androth Island.
17. Koya, age 48
S/o Sayeed Mohammed, Thacheri Moosathada House,
Androth Island.
18. Basheer, age 47
S/o Kidave, Moodampura House,
Androth Island.
19. Muhammed Hussain, age 42
S/o Hameed, Azhikakem Pura House,
Androth Island.
20. Jabbar, age 39
S/o Nalla Koya, Kunnashada House
Androth Island.
21. Mohammed Liyaudden, age 33
S/o Sayeed Mohammed, Neelathupura House
Androth Island.
22. Habeed, age 42
S/o Sayeed Mohammed, Kunhali House,
Androth Island.
23. Shahul Hameed, age 33
S/o Kidave, Poodamkakkada House
Androth Island.
24. Raidad Beebi, age 46

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S/o Siddeeque, Puthiyanalakam House,
Androth Island

25. Indeen, age 60
S/o Ahammed, Kandalath House,
Androth Island.

26. Mohammed Saleem, age 42
S/o Sayeed Mohammed Kunnashada House,
Androth Island.

27. Gafoor, age 41
S/o Thangu Koya, Pentamveli House,
Androth Island.

28. Siddeeque, age 43
S/o Kidave, Modiyothada House,
Androth Island.

29. Shanavas, age 33
S/o Kunhi Koya, Pochalam House,
Androth Island.

30. Pookunhi, age 50n
S/o Kidave, Aliyathara House,
Androth Island.

31. Kaleel, age 39
S/o Buhari, Asanakar House
Androth Island

32. Illyas, age 36
S/o Hamza Koya, Aliyathara House,
Androth Island.

33. Mohammed Basheer, age 39
S/o Sayeed Mohammed, Aliyathara House,
Androth Island.

34. Mohammed Rafi, age 33
S/o Sayeed Ismail, Aliyathara House,
Androth Island.

35. Cheriya Koya, age 46
S/o Kader, Matharapura House,
Androth Island.

36. Mohammed Saleem, age 33
S/o Koyamma, Kannipura House,
Androth Island.
37. Shamsuddeen, age 33
S/o Abdul Kader, Belichetta House,
Androth Island.
38. Kunhiseethi, age 47
S/o Aboo Sala, Lavanakkal House,
Androth Island.
39. Yacoob, age 45
S/o Sainddeem, Kunnashada House,
Androth Island.
40. Abdul Jabbar, age 38
S/o Sayeed Mohammed, Kannichetta House,
Androth Island.
41. Jamal, age 41
S/o Sayeed Bukari, Bidumkattu Bilutheth House,
Androth Island.
42. Subaida, age 39
D/o Sayeed Bukari, Thacheri Biyyada,
Androth Island.
43. Sajina Beegum, age 29
D/o Nallakoya, Lavanakkal House,
Androth Island.
44. Shahanas Beegum, age 28
D/o Kunhi Koya, Lavanakkal House,
Androth Island.
45. Siyad Khan, age 32
S/o Pookunhi, Rahmath Villa,
Androth Island.
46. Nisamuddeen P.P.T, age 33
S/o Nasar, Chodath House,
Androth Island.
47. Iqbal, age 42
S/o Yousaf, Pandaram House,
Androth Island.

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48. Hassan, age 39
S/o Sayeed Bukari, Matharapura House,
Androth Island.
49. Mohammed Saleem, age 38
S/o Yousaf, Thailath House,
Androth Island.
50. Mohammed Musthafa, age 36
S/o Pookoya, Neganmada House,
Androth Island.
51. Koya, age 36
S/o Attakoya, Mathil House,
Androth Island.
52. Kamil, age 41
S/o Muthu Koya, Palathupura House,
Androth Island.
53. Asif, age 30
S/o Seethi Koya, Lavanakkal House,
Androth Island.
54. Sakariya, age 32
S/o Muthukoya, Bilutheth House,
Androth Island.
55. Salih, age 37
S/o Kunikoya, Aynamada House,
Androth Island.
56. Rahmathulla, age 39
S/o Siddeeque, Bilutheth House,
Androth Island.
57. Mohammed Aslam Naser, age 40
S/o Sayeed Mohammed, Palliyet House,
Androth Island.
58. Sayeed Mohammed, age 42
S/o Kasimi, Achadapurakattu House
Androth Island.
59. Anvar Hussain, age 29
S/o Pookoya, Kunnashada House
Androth Island.

60. Habeebu Rahman, age 28
S/o Sayeed Mohammed, Kunnel House
Androth Island.
61. Rasheed, age 33
S/o Koya, Kerakkada House
Androth Island.
62. Cheriya Koya, age 32
S/o Aboo Salah, Perumpalli House
Androth Island.
63. Mujeeb Rehman, age 37
S/o Sayeed Buhari, Karakunnel House
Androth Island.
64. Noufel K, age 33
S/o Nattaya Koya, Cheriyadam House
Androth Island.
65. Abdul Samad, age 45
S/o Koyamma, Karakkada House
Androth Island.
66. Shamsu Shumoos, age 34
S/o Cheriyakoya M., Pentamvilapura House
Androth Island.
67. Mohammed Abdul Naser, age 308
S/o Jaleel M., Kottiathattu House
Androth Island.
68. Mohammed Fathahulla, age 33
S/o Koyamimakoya, Nallal House
Androth Island.
69. Ibrathullah, age 30
S/o Kunhisethi, Perumpalli House
Androth Island.
70. Riyas, age 29
S/o Shaik Koya P.S., Pentambelipura House
Androth Island.
71. Nisa, age 31
S/o Kidave P.P., Pandathu Lavenakkan House
Androth Island.

72. Rahmat, age 42
S/o Pookutty M., Mathil House
Androth Island.
73. Mohammed Hassan, age 37
S/o Sayeed Mohammed, Achammada House
Androth Island.
74. Shamsudeen, age 32
S/o Muthu Koya K., Nellai House
Androth Island.
75. Mohammed Naseer, age 28
S/o Muhammed, Pentamvelipura House
Androth Island.
76. Raulath Beegum, age 29
S/o Thangakoya, Arathupura House
Androth Island.
77. Fathahuddeen, age 38
S/o Kidave U.K., Makket House
Androth Island.
78. Badarul Muneer, age 32
S/o Abdul Khader, Moodampura House
Androth Island.
79. Mohammed Mustafa, age 33
S/o Ahammadiya, Jabalpura House
Androth Island.
80. Mohammed Kasim, age 47
S/o Kidave V.K., Makket House
Androth Island.
81. Mohammed Aboosalih, age 40
S/o Sayeed Mohammed, Bilutheth House
Androth Island.
82. Kunhiseethi, age 47
S/o Yousaf, Metharapurakatte House
Androth Island.
83. Hamsa Koya, age 42
S/o Ahammed, Makkett House
Androth Island.

84. Attakoya, age 49
S/o Yacoob, Aliyathara House
Androth Island.
85. Khaleel, age 49
S/o Sayeed, Cherikkal Puthiyapura House
Androth Island.
86. Fathahulla, age 34
S/o Sayeed Mohammed, Palliyett House
Androth Island.
87. Basheer, age 55
Thacheri Moosathara
Androth Island.
88. Mohammed Farook, age 33
S/o Nallakoya C.L., Tharampalli Makket House
Androth Island.
89. Aboosalih, age 31
S/o Shaik Koya, Moosakada House
Androth Island.
90. Saleem, age 31
S/o Seethi, Karakunnel House
Androth Island.
91. Mohammed Kasim, age 33
S/o Sayeed Mohammed P.C., Pathada House
Androth Island.
92. Cheriakoya Li, age 44
S/o Kidaye T, Lavanakkal House
Androth Island.
93. Mohammed Hussain, age 41
S/o Sayeed Ismail, Kandalath House
Androth Island.
94. Sabir Khan, age 33
S/o Koyamimakoya, "Thattampokkada House"
Androth Island.
95. Hassan, age 43
S/o Sayeed Bukari, Podamkakkada House
Androth Island.

96. Akbar C., age 33
S/o Attakoya K., Edayakkal House
Androth Island.
97. Abdul Vahab, age 33
S/o Thangakoya P., Kunchali House
Androth Island.
98. Mohammed Musthafa, age 42
Edayakkal House
Androth Island.
99. Navas, age 25
S/o Hussain, Thahira Manzil
Androth Island.
100. Shanavas, age 33
S/o Sharafudeen, Mathil House
Androth Island.
101. Hassan, age 33
S/o Seethi M, Lavanakal House
Androth Island.
102. Mohammed Basheer, age 42
S/o Yousaf, Nellal House
Androth Island.
103. Shamsudeen, age 36
S/o Nalla Koya, Kunnashada House
Androth Island.
104. Zainul Abid, age 26
S/o Kidave K., Palliat House
Androth Island.
105. Muthu Koya, age 39
S/o Kunhi Seethi, Makkette
Androth Island.
106. Mohammed Mukhbeel, age 30
S/o Koyammakoya, Kerakkada House
Androth Island.
107. Shamusudeem, age 27
S/o Koya Kidaye M.P., Pandathupura House
Androth Island.

108. Shihabudheen, age 27
S/o Muthu Koya, Pandathupura House
Androth Island.
109. Ubaidulla, age 29
S/o Sathar, Kannipura House
Androth Island.
110. Jalal, age 49
S/o Yousaf P., Moodampura House
Androth Island.
111. Kidavu, age 55
S/o Indeen M., Biriyammada House
Androth Island.
112. Kidavu, age 59
S/o Irjab, Mekkat House
Androth Island.
113. Mohammed Salahudheen, age 26
S/o Koya T.P., Kandeth House
Androth Island.
114. Mohammed Shakeer, age 22
S/o Kunhiseethi, Makket House
Androth Island.
115. Mohammed Althaf, age 24
S/o Jamal, Mayompokkada House
Androth Island.
116. Abdul Gafoor, age 28
S/o Nallakoya T., Bappathyoda House
Androth Island.
117. Mohammed Yathiya Khan, age 23
S/o Basheer K., Mathil House
Androth Island.
118. Nalla Koya, age 39
S/o Khader, P.P.C.,
Androth Island.
119. Kunnikoya, age 35
S/o Ahmed, Ponnikam House
Androth Island.

120. Zainul Abid, age 41
S/o Assainar N.P., Kandalath House,
Androth Island.
121. Mohammed, age 50
S/o Abdul Khader, Kaval Chetta House,
Androth Island.
122. Abu Nasir, age 36
S/o Siddique, Kunnaashada House,
Androth Island.
123. Mohammed Aboo Salih, age 37
S/o Musthafa, Ammelam House,
Androth Island.
124. Koya, age 37
S/o Sayeed Mohammed, Lavanakkal House,
Androth Island.
125. Mohammed Rafeek C.P., age 38
S/o Sayeed, Cherikkal Puthiyapuram
Androth Island.
126. Mohammed Rafeek, age 40
S/o Ukkas, Bilutheth House,
Androth Island.
127. Mukbeel, age 28
S/o Majeed L., Perumpalli House,
Androth Island.
128. Rasheed Khan, age 33
S/o Kidave A., Biyyadachetta House,
Androth Island.
129. Mohammed Farook, age 31
S/o Pookutty, Kunnel House,
Androth Island.
130. Rahmathullah, age 31
S/o Koyamma K.P., Bappathiyoda House,
Androth Island.
131. Mohammed Kasim, age 30
S/o Nallakoya, Kennashada House,
Androth Island.

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132. Mohammed Fazal, age 38
S/o Kidave M.P., Kandalath House,
Androth Island

133. Mohammed Abdul Gafoor T.M., age 38
S/o Nallakoya, Tharampally Makket House,
Androth Island

134. Jamal, age 57
S/o Kidave, Poovadakkattu House,
Androth Island

135. Mohammed Saleem, age 31
S/o Hassan Kunni, Keyiyoda House,
Androth Island

136. Koyamma, age 47
S/o Aboo Saleh, Kavalchetta House,
Androth Island

137. Hidayathulla, age 38
S/o Koyamma, Karachetta House,
Androth Island

138. Abdul Azeez Khan, age 41
S/o Mohammed, Birayammada House,
Androth Island

139. Shamsudddeen, age 32
S/o Sideeqe M.P., Pazhayakamkattu House,
Androth Island

140. Rasheed Khan, age 33
S/o Koyammakoya, Ammelam House,
Androth Island

141. Nallakoya, age 50
S/o Ahamed P.O., Matharapura House,
Androth Island

142. Hamza Koya, age 43
S/o Kidave B, Aliyathara House,
Androth Island

143. Mohammed Hussain, age 28
S/o Hamsa M.P., Ammelam House,
Androth Island

144. Sayeed Ismail, age 58
 S/o Abdulla P. P., Pudamkakkada House,
 Androth Island.

145. Amjath Khan, age 28
 S/o Buniyamin, Ammelam House,
 Androth Island.

146. Mohammed Iqbal, age 38
 S/o Nallakoya, Perumpally House,
 Androth Island.

147. Pookunni, age 56
 S/o Yousaf Haji, Bappathyoda House,
 Androth Island.

148. Mohammed Basheer, age 38
 S/o Kidave A., Mayampokkada House,
 Androth Island.

149. Cheriyakoya, age 36
 S/o Kunnikoya P., Thacheri House,
 Androth Island.

150. Naseemudheen K.S.P., age 28
 S/o Abdul Khader T., Karachetta Sarommapura House,
 Androth Island.

151. Abdul Kayyoom, age 41
 S/o Sayeed Buhari M., Kunchali House,
 Androth Island.

152. Liyaburahman, age 31
 S/o Kunnikoya M.P., Chekummada House,
 Androth Island.

153. Kunhibi, age 46
 S/o Kader, Pelumpalli House,
 Androth Island.

154. Pathummabi, age 52
 D/o Koyammakoya, Kolikkattu Naduvilkam House,
 Androth Island.

155. Safiyullah, age 25
 D/o Hamsa Koya, Aliyathara House,
 Androth Island.

156. Seethi, age 60
S/o Assainar, Pachanal House,
Androth Island.
157. Sadakkathulla, age 34
S/o Buhari V.K., Chettapokade House,
Androth Island.
158. Basheer, age 40
S/o Sayeed K., Kunnnashada House,
Androth Island.
159. Mohammed Kuraishi, age 25
S/o Sayeed Mohammed, Karakunnel House,
Androth Island.
160. Siraj, age 47
S/o Kidave K., Kunnumpura House,
Androth Island.
161. Mohammed Rafi, age 31
S/o Hamza Koya K., Pathummapura House,
Androth Island.
162. Zainul Abid, age 26
S/o Nallakoya K.C., Palliyat House,
Androth Island.
163. Abdul Jabbar, age 35
S/o Kunni Seethi, Makkett House,
Androth Island.
164. Sajeed Mohammed, age 54
S/o Kidavu, Roovadakkattu House,
Androth Island.
165. Attabi, age 57
D/o Yousef K.P., Thacheri House,
Androth Island.
166. Balkees, age 37
D/o Koyammakoya P., Thacheri House,
Androth Island.
167. Yakoob, age 40
S/o Kidavu K., Ammelam House,
Androth Island.

168. Mohammed Rafee, age 42
S/o Koyamakoya, Mayampokkada House,
Androth Island.

169. Mullakoya, age 47
S/o Majeed K., Lavanakkal House,
Androth Island.

170. Pookunhi, age 46
S/o Kidave P., Ammelam House,
Androth Island.

171. Mohammed Kasim, age 46
S/o Yousaf, Bappathiyoda House,
Androth Island.

172. Kadeeja, age 51
D/o Kidave K., Thacheri House,
Androth Island.

173. Mullabi, age 54
D/o Kidave B., Palathupura House,
Androth Island.

174. Manzoor Ali Zayeed P.P., age 25
S/o M.P. Fatehullah, Purathikkatt Puthiyapuram,
Androth Island.

175. Ali Akbar K, age 25
S/o Cheriyakoya, Kannathimada,
Androth Island.

176. Mohammed Saleem, age 33
S/o Shaikoya, Kunhali House,
Androth Island.

Applicants

(By Advocate Mit K. B. Gangesh)

Versus

1. The Administrator
Administration of the UT of Lakshadweep
Kavarathi 682 555
2. Department of Agriculture
UT of Lakshadweep, Kavarathi 682 555
represented by its Director.
3. Director of Panchayats

Department of Panchayats
 Administration of the UT of Lakshadweep
 Kavaratti 682 555

4. Village (Dweep) Panchayat
 Androth Island represented by its
 Executive Officer. Respondents

(By Advocate: Mr.S.Radhakrishnan)

17. OA 302/2013

1. Jaffer, age 35
 S/o Babujan, Pannethechetta House
 Amini Island.
2. Farooque, age 33
 S/o Khader, Kulandam House
 Amini Island.
3. Abdulla Koya, age 50
 S/o Attakoya, Malika House
 Amini Island.
4. Nallakoya, age 40
 S/o Abdulla Koya, Puthoya Kanniyam House
 Amini Island.
5. Ali Mohammed, age 47.
 S/o Mohammed, Kombam House
 Amini Island.
6. Sharafudheen, age 36
 S/o Kidave, Kottechetta House
 Amini Island.
7. Jabbar P.C, age 36
 S/o Cheriya Koya, Purakkachetta House
 Amini Island.
8. Yousaf, age 36
 S/o Kader, Beliyachadachatta House
 Amini Island.
9. Muthukoya, age 33
 S/o Sayeed Sheikoya, Mampuram House
 Amini Island. Applicants

(By Advocate: Mr.K.B.Gangesh)

Versus

1.	The Administrator Administration of the UT of Lakshadweep Kavarathi-682 555.	
2.	Director of Panchayats Department of Panchayats Administration of the UT of Lakshadweep Kavarathi-682 555.	
3.	District Panchayat Amini represented by its Executive Officer.	
4.	Village (Dweep) Panchayat Amini Island represented by its Executive Officer.	Respondents

(By Advocate: Mr.S.Radhakrishnan/M/s Sheriff Associates)

18. OA 303/2013

1. Aboobaker P., age 41
S/o Kunhikunhi, Pallam House
Kavarathi Island.
2. Muṣṭhafa B.K., age 45
S/o Sayeed, Bakakada House
Kavarathi Island.
3. Mohammed Shafi M., age 34
S/o Hamzath M., Malika House
Kavarathi Island.
4. Abdul Nazer A.P., age 43
S/o Cheriyakoya K., Aynipura House
Kavarathi Island.
5. Yacoob K.P., age 41
S/o Kidave U.P., Kuttipapepura House
Kavarathi Island.
6. Alikoya K., age 31
S/o Basha P., Keliyam House
Kavarathi Island.

7. Mujeeb Rehman U.P., age 34
S/o Alikoya C.K., Uthampokakada House
Kavarathi Island.
8. Thangakoya V.P.n, age 43
S/o Ukkas, Vadakkilapura House
Kavarathi Island.
9. Mujeeb Rehman B, age 30
S/o Thangakoya, Birekal House
Kavarathi Island.
10. Sajitha P., age 32
D/o Ali Aradam, Poovinoda House
Kavarathi Island.
11. Basheer P.I., age 44
S/o Mohammed Pallipura, Puthiya Illam House
Kavarathi Island.
12. Abdul Rafeek K., age 44
S/o Ahmed Kattimmada, Kadapurathaba House
Kavarathi Island.
13. Saleem A.P., age 34
S/o Mohammed C.P., Athampapepura House
Kavarathi Island.
14. Mohammed Hussain P.A., age 29
S/o Khalid Haji K.P., Puthiya Alikom House
Kavarathi Island.
15. Shajahan T.K., age 35
S/o Hamza, Thilinikad House
Kavarathi Island.
16. Anwar A.P., age 39
S/o Muthu, Aynepura
Kavarathi Island.
17. Basheer S., age 35
S/o Hamzath A.I., Safiyabiyoda
Kavarathi Island.
18. Ukkas, age 45
S/o Aboobaker, Melillam
Kavarathi Island.

19. Hamzath, age 27
S/o Usman Haji, Aynepura
Kavarathi Island.
20. Mujeeb Rehman, age 38
S/o Hamzath A.I., Safiyabiyoda
Kavarathi Island.
21. Manikfan K.P., age 30
S/o Abdulla A, Kuttitapepura
Agatti Island.
22. Hidayathulla S.M., age 36
S/o Hamizath B.K., Subaida Manzil
Kavarathi Island.
23. Ansar P.P., age 31
S/o Cheriya Koya K.P., Pakichipura
Kavarathi Island.
24. Suliman K.P., age 38
S/o Kidave U.P., Kuttipappepura
Kavarathi Island.
25. Yacoob C.P., age 40
S/o Yousuf P., Puleenakeel House
Kavarathi Island.
26. Nizamuddin K.P., age 34
S/o Zakariah, Kochipura House
Kavarathi Island.
27. Saleem V., age 39
S/o Hamzath, Veloda House
Kavarathi Island.
28. Attakoya B., age 41
S/o Aboobacker M.I, Birekal House
Kavarathi Island.
29. Naushad P.V., age 30
S/o Kasmi M.C., Palliveedu House
Kavarathi Island.
30. Mohammed Iqbal K.K., age 31
S/o Kasmi P.V., Kunnamkalam House
Kavarathi Island.

31. Ashik Ali C.P., age 30
 S/o Ali K., Chendipapada House
 Kavarathi Island.

32. Mohammed Rafi P., age 38
 S/o Cheriya Koya Pallicham, Pulipinnakad House
 Kavarathi Island.

33. Pookoya P.P., age 48
 S/o Babujan M., Puthiyapura House
 Kiltan Island.

34. Hussainali K.P., age 33
 S/o Muhammed C., Kuttithayapura House
 Kavarathi Island.

35. Sulaiman M., age 37
 S/o Hamzath M., Maidanoda House
 Kavarathi Island.

36. Kaja Hussain C., age 37
 S/o Ahammed Khan T.P., Chungam House
 Kavarathi Island.

37. Mujeeb Rehman T.K., age 38
 S/o Thirilikad House
 Kavarathi Island.

38. Mohammed Shafi K.P., age 32
 S/o Sayed Poo A, Kakachiyapura House
 Kavarathi Island.

39. Mohammed Rafi B., age 33
 S/o Attakidave T.P., Beeranthoda House
 Kavarathi Island.

40. Rafeek, age 32
 S/o Muthu, Puleenkeel House
 Kavarathi Island.

41. Ummer K.P., age 37
 S/o Udaifa C.P., Thekila Illam
 Kavarathi Island.

42. Mohammed Rafeek, age 37
 S/o Attai K.P., Pokarachiyapura House
 Kavarathi Island.

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- 43. Mohammed B, age 31
S/o Kidave K P, Barakaroda House
Kavarathi Island.
- 44. Jaleel P, age 43
S/o Attai Veloda, Poovammada House
Kavarathi Island.
- 45. Delhath, age 33
S/o Mohammed T, Amanathakepura House
Kavarathi Island.
- 46. Sharafudheen, age 24
S/o Ali A, Poovinoda House
Kavarathi Island.

Applicants

(By Advocate: Mr.K.B.Gangesh)

Versus

- 1. The Administrator
Administration of the UT of Lakshadweep
Kavarathi-682 555.
- 2. Department of Agriculture
UT of Lakshadweep
Kavarathi-682 555 represented by
its Director.
- 3. Director of Panchayats
Department of Panchayats
Administration of the UT of Lakshadweep,
Kavarathi-682 555.
- 4. District Panchayat
Kavarathi represented by its
Executive Officer.
- 5. Village (Dweep) Panchayat
Kavarathi Island represented by its
Executive Officer.

Respondents

(By Advocate: Mr.S.Radhakrishnan)

19. OA 319/2013

- 1. P.C.Basheer, age 34
S/o Hamsa, Pathummeectta House
Amini Island.

1. B.C.Fathurhaman, age 33
S/o Hassainar, Belyachada House
Amini Island

3. M.Khaleel, age 38
S/o Khader, Mamanoda House
Amini Island

4. P.I.Siraj, age 31
S/o Abusaia, Putjiyaillam House
Amini Island.

5. K.K.Razak, age 27
S/o Khaderkoya, Kunniyatamkakkada House
Amini Island.

6. P.Ashraf, age 37
S/o Ahamed, Pallam House
Amini Island.

7. K.C.Moosa, age 44
S/o Attakoya, Keelachery House
Amini Island.

8. B.Kasmikoya, age 42
S/o Cheriyyakoya, Balapp House
Amini Island.

9. C.B.Attakoya, age 41
S/o Hamsakoya, Chnmthabelli House
Amini Island.

10. Raheem M, age 33
S/o Abdullakoya, Madam House
Amini Island.

11. Pookunhi
S/o T.C.Yousaf, Noormahal House
Amini Island.

Applicants

(By Advocate: Mr. K.B.Gangesh)

Versus

1. The Administrator
Administration of the UT of Lakshadweep
Kavarathi-682 555

2. Director of Panchayats
 Department of Panchayats
 Administration of the UT of Lakshadweep,
 Kavarathi-682 555

3. Director of Education
 Directorate of Education
 Administration of the UT of Lakshadweep
 Kavarathi-682 555

4. Village (Dweep) Panchayat
 Amini Island represented by its
 Executive Officer. Respondents

(By Advocate: Mr.S.Radhakrishnan)

20. O.A No. 325/2013

1. Mohammed Abdul Razak
 S/o. U.K. Nalla Koya
 Attalada House
 Andrott Island.

2. K. Moosa
 Kandilam House
 Kadamat Island.

3. Hamza Koya B
 S/o. Abdul Khader
 Biriyammada House
 Andrott Island. Applicants

(By Advocate Mr. K.B. Gangesh)

Versus

1. The Administrator,
 Administration of the Union Territory
 of Lakshadweep, Kavarathi – 682 555.

2. The Director (Services)
 Administration of the Union Territory
 of Lakshadweep (Secretariat),
 Kavaratti – 682 555.

3. Department of Environment of Forests
 Union Territory of Lakshadweep,
 Kavarathi – 682 555. Respondents

(By Advocate Mr. S. Radhakrishnan)

21. OA 326/2013

1. Savad T.K., age 40
S/o Mohammed A.P., Thirinikkadu
Kavarathi Island.
2. Aboobacker P.P., age 43
S/o Hamzath K.P., Pallipura
Kavarathi Island.
3. Aboobacker P.K., age 34
S/o Fathahulla, Puleenakeel
Kavarathi Island.
4. Jehangeer A.P., age 32
S/o Hameed, Aliapura
Kavarathi Island.
5. Shajahan B., age 35
S/o Kidaye, Badayi
Kavarathi Island.

Applicants

(By Advocate Mr. K.B. Gangesh)

Versus

1. The Administrator
Administration of the UT of Lakshadweep
Kavarathi-682 555.
2. Director of Panchayats
Department of Panchayats
Administration of the UT of Lakshadweep,
Kavarathi-682 555.
3. Department of Science & Technology
Union Territory of Lakshadweep
Kavarathi-682 555
represented by its Director
4. Village (Dweep) Panchayat
Kavarathi Island represented by its
Executive Officer.

Respondents

(By Advocate Mr. S. Radhakrishnan)

22. OA 327/2013

1. Farook, age 40
S/o Kunhikoya, Pulippinakkad,
Kavarathi Island.

2. Ummi Farook, age 38
S/o V.P.Kasmi, Kartholapura,
Kavarathi Island.

Applicants

(By Advocate: Mr.K.B.Gangesh)

Versus

1. The Administrator
Administration of the UT of Lakshadweep
Kavarathi-682 555.

2. Director of Panchayats
Department of Panchayats
Administration of the UT of Lakshadweep,
Kavarathi-682 555.

3. Department of Environment & Forests
Union Territory of Lakshadweep
Kavarathi-682 555

4. Village (Dweep) Panchayat
Kavarathi Island represented by its
Executive Officer.

Respondents

(By Advocate: Mr.S.Radhakrishnan)

23. OA 328/2013

1. Saifulla C.P., age 34
S/o Mohamood Haji, Chendipura,
Kavarathi.

2. Sainul Hameed P.P., age 39
S/o Attai K.P., Pokara Chepura House,
Kavarathi.

3. Mohammed K.P., age 35
S/o Hamzath B.P., Karutholapua House,
Kavarathi.

4. Abdul Karceen P., age 41
S/o Mohammed, Pallam House,

Kavarathi

5. Akbar P.P., age 34
S/o Mahmood R.P., Pappadam House,
Kavarathi.

Applicants

(By Advocate: Mr.K.B.Gangesh)

Versus

1. The Administrator
Administration of the UT of Lakshadweep
Kavarathi-682 555.
2. Director of Panchayats
Department of Panchayats
Administration of the UT of Lakshadweep,
Kavarathi-682 555.
3. Director of Education
Directorate of Education,
Administration of the Union Territory
of Lakshadweep, Kavarathi-682 555
4. Village (Dweep) Panchayat
Kavarathi Island represented by its
Executive Officer.

Respondents

(By Advocate: Mr.S.Radhakrishnan)

24. OA 329/2013

1. Thahira Beegum M.M., age 38,
W/o Raum Razeed, Madeena Manzil, Kiltan.
Supervisor, Coir Twisting Centre Kiltan
District Panchayat, Kiltan.
2. Shahul Hameed P.K., age 50,
S/o Sayed Koya P.S., Thottathakkara
Store Keeper Cum Clerk
Coir Twisting Centre Kiltan
District Panchayat, Kiltan.
3. T.K.Nazeemudheen, age 33,
S/o Sayed Aboulla Koya,
Kundamkulam, Kiltan
Helper, Coir Twisting Centre Kiltan
District Panchayat, Kiltan.

Applicants

(By Advocate: Mr.P.V.Mohanam)

46
Versus

1. The Administrator
Administration of the UT of Lakshadweep
Kavarathi-682 555.
2. Director of Panchayats
Department of Panchayats
Administration of the UT of Lakshadweep,
Kavarathi-682 555.
3. The Chief Executive Officer
District Panchayat Unit
Kiltan, Union Territory
of Lakshadweep-682 557

Respondents

(By Advocate: Mr.S.Radhakrishnan)

25. OA 331/2013

1. Hussain K.C., age 34
S/o Sayeed Mohammad A.M.
Kattiyamchatta (House), Agatti Island
UT of Lakshadweep.
Working as casual labourer in the Department of
Science & Technology, Agatti, Lakshadweep.
2. Hyder P.
S/o Sayeed Buhari Haji U.
Pokkathappada (House), Agatti Island
UT of Lakshadweep.
Working as casual labourer in the Department of
Science & Technology, Agatti, Lakshadweep.
3. Ali Akbar K.B., age 39
S/o Hamza C.H.
Kunnabiyoda House, Chetlat Island
UT of Lakshadweep.
Working as casual labourer in the Department of
Science & Technology, Agatti, Lakshadweep.
4. Nazmal Barkath K., age 27
S/o Seedikoya A.
Kuriyathiyoda (House), Chetlat Island
UT of Lakshadweep.
Working as casual labourer in the Department of
Science & Technology,

Chetlat, Lakshadweep.

Applicants

(By Advocate: Mr. Grashious Kuriakose, Sr. & Ms. Daisy I. Daniel)

Versus

1. The Administrator
UT of Lakshadweep, Kavarathi-682 555.
2. Chairperson
Village (Dweep) Panchayat, Agatti-682 557.
3. Chairperson
Village (Dweep) Panchayath, Chetlat Island-682 554.
4. The Junior Scientific Officer
Department of Science & Technology
Chetlat-682 554.
5. The Junior Scientific Officer
Department of Science & Technology
Agatti-682 557.
6. Director of Panchayath
Department of Panchayath
Kavarathi-682 555.

Respondents

(By Advocate: Mr. S. Radhakrishnan for R1,4,5 & 6)

26. OA 333/2013

1. S.P. Harris
S/o. Koyakunhi
Sailanivapura, Kiltan
Lakshadweep
2. K. Azhar
S/o. Sayed Buhari
Kuriyathivodu, Kiltan
3. A.P. Ahamed
S/o. Kunhikoya
Alimapura, Kiltan.

Applicants

(By Advocate: Mr. M.R. Hariraj)

Versus

48

1.	Administrator Union Territory of Lakshadweep Kavaratti	
2.	Director of Panchayats Union Territory of Lakshadweep Kavaratti	
3.	Sub-Divisional Officer Kiltan Island, Union Territory of Lakshadweep Kiltan.	
4.	Director, Services, UT of Lakshadweep, Kavaratti.	Respondents

(By Advocate: Mr. S. Radhakrishnan)

27. OA 344/2013

1. Kassim A
S/o Attakoya P.P
Aliyathara House, Andrott
2. Jalaluddin N
S/o Attakoya N.P
Nengumimada House, Andrott
3. Mohammed Hassan C.E
S/o Kunhikoya SVP
Edayakkal House, Andrott
4. Mohammed Rafeek C.K
S/o Koya K.C
Cheriya Kakkanal House, Andrott
5. Mohammed Kamaluddin M.K
S/o Shihabuddin Pookoya Thangal
Mayankakkada House, Andrott
6. Mohammed Basheer C
S/o Pookoya
Edayakkal House, Andrott
7. Noorul Hassan A
S/o Nallayakoya U.K
Atalada House, Andrott

8. Murshida Beegum C.N
D/o Late Shamstiddin Thangal
Cheniyath Nalakath, Andrott. Applicants

(By Advocate: Mr.K.B.Gangesh)

Versus

1. The Administrator
Administration of the Union Territory
of Lakshadweep, Kavaratti – 682 555
2. Director of Panchayats
Department of Panchayats
Administration of the Union Territory
of Lakshadweep, Kavaratti – 682 555
3. Department of Electricity
Union Territory of Lakshadweep
Kavarathi – 682 555
4. Village (Dweep) Panchayat
Andrott Island represented by its
Executive Officer – 682 552. Respondents

(By Advocate: Mr.S Radhakrishnan)

28. OA 345/2013

1. Ayshomma E.C
D/o Hamsa, Ellachetta House, Agathi
2. Beefathummā P.V
D/o Kasmi Koya, Puthanveed House, Agathi
3. Kadeeja P.K
D/o Koya Hassan, Punakad House, Agathi
4. Abdul Muthaliif M.K
S/o Attakoya, Mayamkakada House, Agathi
5. Abdul Shukoor
S/o Late Usaf
Melaillam House, Agathi
6. Hidayathulla M.K
S/o Aboobacker Koya V.K
Makkashikakada House, Agathi
7. Manzoor P

S/o Kasmi Koya C.P
Poovinoda House, Agathi

8. Ummer M.C
S/o Mohammed
Maidana Chetta House, Agathi

9. Maviya K
S/o Hameed
Kunnathalam House, Agathi

10. Nazer K
S/o Kidave
Kunnikathiyapada House, Agathi

11. Showkathali M
S/o Ummer B
Makayachoda House, Agathi

12. Sayed Mohammed K
S/o Pookoya B
Keepatt House, Agathi

13. Naseer P
S/o Muthalif K
Pathada House, Agathi

14. Aboobacker N.M
S/o Abdul Rahman F
Nafeesa Manzil, Agathi

15. Abdul Salam T.P
S/o Cheriya Koya C.P
Thekputhiya Illam, Agathi

16. Alikoya K.K
S/o Mohammed Koya
Kakkada House, Agathi

17. Azhar C
S/o Mohammed Koya T.P
Challakkad House, Agathi

18. Aboobacker K
S/o Sayed Koya T.P
Karuthakapada House, Agathi

19. Savad K
S/o Late Hahmad Haji K

19. Kulathinoda House, Agathi

20. Sayed Mohammed
S/o Abdulla P
Mariyathoda House, Agathi

21. Muhammed Koya B
S/o Koya
Biyathabiyoda House, Agathi

22. Nafeesa M.K
D/o Abdulla Koya K
Moothamkakkada House, Agathi

23. Koya P
S/o Kunhikoya
Pondinoda House, Agathi

24. Kasmikoya K.I
S/o Abbobacker Koya
Kamalmalmiyoda Puthiya Illam, Agathi

25. Aboobacker U.P
S/o Ali Mohammed
Uppathoda House, Agathi

26. Badarudheen V
S/o Koyassan
Vahida Manzil, Agathi

27. Kamalunnisa B.P
D/o Mohammed S
Bapathiyoda House, Agathi

28. Hindumbi M
D/o Attakoya
Marriyam Seviyoda House, Agathi

29. Jaffer A.P
S/o Sayed Buhari T.P
Aliyappappa House, Agathi

30. Pathahudheen M.P
S/o Kiday P
Mampuram House, Agathi

31. Sadik P
S/o Muthukoya K
Cheriappappa House, Agathi

32. Kalid K.I
S/o:Hamsa C.K
Kadapurathu Illam, Agathi

33. Sameer
S/o.Majeed
Munthirithop (H), Agathi

34. Sayed Mohammed E
S/o.Kalid P
Ella House, Agathi

35. Nasir T.P
S/o.Muthalif
Thekku Puthiya Illam, Agathi

36. Ubaid U
S/o.Hamza U
Ummerodachetta House, Agathi

37. Syed.Mohammed K.T
S/o.Aboo Sala F
Kalanthithiyoda House, Agathi

38. Mahamood P.P
S/o.Sayed Mohammed
Puthiyapandaram House, Agathi

39. Abdulla B
S./o:Fathahulla
Biyashabiyoda House, Agathi

40. Hajaromma T.P
D/o.Abdul.Kaderkoya P.C
Thekku Puthiyaillam, Agathi

41. Jsecia T.K
D/o.Khalid B
Thirunikkadu House, Agathi

42. Ashraf B
S/o.Sayed Ali K
Biyashabiyoda House, Agathi

43. Marriyambi B
D/o.Ummer C
Bathathoda House, Agathi

4. Roshna
D/o Sayed Abdul Rahman
Thachérry House, Agathi

45. Sakkariya P.O.
S/o Hamza K.P.
Puthiya Pura House, Agathi

46. Cheriyakoya K
S/o Late Attakoya
Koodam House, Agathi

47. Showkathali
S/o Late Attakoya
Sailaniyoda House, Agathi

48. Nissamudicen V.K
S/o Hamza C.K (Late)
Vadak Keela Ilham, Agathi

49. Cheriyakoya A.K
S/o Koya P
Aliya Kunnummada House
Agathi

50. Mohammed Ali C.P
S/o Kasmi Koya A
Chachalakapada House, Agathi

51. Sayed Mohammed K
S/o Yousaf A
Kunnumpura House, Agathi. Applicants

(By Advocate: Mr. K. B. Gangesh)

Versus

1. The Administrator
Administration of the Union Territory
of Lakshadweep, Kavaratti – 682 555
2. Department of Agriculture
Union Territory of Lakshadweep, Kavarathi
Represented by its Director – 682 555
3. Director of Panchayats
Department of Panchayats
Administration of the Union Territory
of Lakshadweep, Kavaratti – 682 555

4. Village (Dweep) Panchayat
Agathi Island represented by its
Executive Officer – 682 554
Respondents
(By Advocate: Mr. S Radhakrishnan)

29. OA 346/2013

1. Ummer Farook Shafi
S/o. Aboosala
Malikakal House, Aminji
2. P.A Sayedali
S/o. Hamzakoya
Puthiya Asharoda House, Amini
3. Rahmath Beegam
D/o Ahamed, Malikakal House, Amini
4. Ahamedkoya
S/o. Koyakidavu, Surambi House, Amini
5. Valiyabi P.C.
D/o. Anthukoya, Palliyachetta House, Amini
6. Beebi M.P.
D/o. Hamsa, Mallipura House, Kavaratti
7. Alikoya V.P.
S/o. Attakoya, Vadakkilapura,
Kavaratti

Applicants

(By Advocate: Mr. K.B Gangesh)

Versus

1. The Administrator
Administration of the Union Territory
of Lakshadweep, Kavaratti – 682 555
2. Director of Panchayats
Department of Panchayats
Administration of the Union Territory
of Lakshadweep, Kavaratti – 682 555

3. Department of Education
Union Territory of Lakshadweep
Kavaratti, represented by Director of Education – 682 555

4. Village (Dweep) Panchayat
Amini Island represented by its
Executive Officer – 682 553

5. Village (Dweep) Panchayat
Kavaratti Island represented by its
Executive Officer – 682 555

Respondents

(By Advocate: Mr. S Radhakrishnan)

30. OA 347/2013

1. Suharabi P
D/o Kunhikunhi
Pallicham House, Kavaratti Island
2. Maharnoor M.P
D/o Hamzath
Molakepura House, Kavaratti Island
3. Halimabi U.P
D/o. Mohamood
Ullikanapura, Kavaratti Island
4. Amina P.V
D/o. Manaf
Puthiyaveedu, Kavaratti Island
5. Saromma K.P
D/o. Ibrahimkutty
Keelakochichiyapuram
Kavaratti Island
6. Jameela M.P
D/o. Subair
Mullipura, Kavaratti Island
7. Beebi A.
D/o. Cheriyakoya
Avappada House, Kavaratti Island
8. Beebi Aynepura
D/o. Abdurahiman
Aynepura House, Kavaratti Island

9. Rahmath Beegum B
D/o Ali
Baliyal House, Kavaratti Island

10. Sadithath V.M
D/o. Valiya Abdurahiman
Vadakkumelachadam, Kavaratti Island

11. Rahiyambee T.P
D/o. Ahammed K.P
Thottathapura, Kavaratti Island

12. Beefathumma B
D/o. Aboobacker
Beeramthoda, Kavaratti Island

13. Rahmath Beegum P.P
D/o. Attal K.P
Pocharachepura, Kavaratti Island

14. Marjanath
D/o. Muithu Aynapura
Kuthippappепura, Kavaratti Island.

Applicants

(By Advocate: Mr. K.B. Ganges)

Versus

1. The Administrator
Administration of the Union Territory
of Lakshadweep, Kavaratti – 682 555

2. Director (Services)
Administration of the Union Territory
of Lakshadweep (Secretariat)
Kavaratti – 682 555

3. Director of Industries
Union Territory of Lakshadweep
Kavarathi represented by the
Director of Industries

Respondents

(By Advocate: Mr. S. Radhakrishnan)

31. OA 348/2013

1. Kunhi N.C
S/o Shaik
Noorumchetta House, Amini
2. Attakoya
S/o Muthukoya
Surambi House, Amini
3. Anwar Hussain
D/o Essa
Kottapura House, Amini
4. Sajitha Beegum
D/o Sayeed Abdulla Koya
Belli House, Amini
5. Hameedathbi
D/o Shaikoya
Monakkallachetta House, Amini
6. Hassainar
S/o Mohammed
Alimmechetta House, Amini
7. K. C Nasar
S/o Hamsa
Kuluvadachetta House, Amini.

Applicants

(By Advocate: Mr K. B. Gangesh)

Versus

1. The Administrator
Administration of the Union Territory
of Lakshadweep, Kavaratti – 682 555
2. Director of Panchayats
Department of Panchayats
Administration of the Union Territory
of Lakshadweep
Kavaratti – 682 555
3. Department of Education
Union Territory of Lakshadweep
Kavarathi represented by
Director of Education – 682 555

B7, Village (Dweep) Panchayat
 Amini Island represented by its
 Executive Officer – 682 554
 Respondents

(By Advocate: Mr. S Radhakrishnan)

32. OA 350/2013

1. Mohammed Hassan
 S/o. Abdul Kadar
 Mohapurakkad House, Andrott
2. Abdul Hassan
 S/o. Atikoya
 Kaithatt House, Andrott
3. Sayed Mohammed
 S/o. Aboosala
 Karachetta House, Andrott
4. Mohammed Hussain
 S/o. Mohammed
 Bappathyoda House, Andrott
5. Sirajudeen
 S/o. Koyamma Koya
 Kerakkada House, Andrott.

Applicants

(By Advocate: Mr. K. B. Gangesh)

Versus

1. The Administrator
 Administration of the Union Territory
 of Lakshadweep, Kavaratti – 682 555
2. Director of Panchayats
 Department of Panchayats
 Administration of the Union Territory
 of Lakshadweep
 Kavaratti – 682 555
3. District Panchayat
 Kavaratti represented by its Chief Executive Officer-682 555
4. Village (Dweep) Panchayat
 Andrott Island represented by its
 Executive Officer – 682 554
 Respondents

(By Advocate: Mr. S Radhakrishnan)

33. OA 351/2013

1. Mohammed Hussain
S/o.Indheen K.C
Bilutheth House, Andrott
2. Salahudheen
S/o. Muthukoya
Kunthathalam House, Andrott
3. Hassan
S/o. Attakoya
Kunjanattichetta, Andrott
4. Yousaf
S/o. Pookoya
Puthiya Eddiyakkal House, Amini.

Applicants

(By Advocate: Mr. K.B. Gangesh)

Versus

1. The Administrator
Administration of the Union Territory
of Lakshadweep, Kavaratti – 682 555
2. Director of Panchayats
Department of Panchayats
Administration of the Union Territory
of Lakshadweep
Kavaratti – 682 555
3. Department of Women & Child Development
Union Territory of Lakshadweep
Kavaratti
Represented by its Director 682 555
4. Village (Dweep) Panchayat
Andrott Island represented by its
Executive Officer – 682 554
5. Village (Dweep) Panchayat
Amini Island represented by its
Executive Officer – 682 553

Respondents

(By Advocate: Mr. S. Radhakrishnan)

34. OA 352/2013

1. Mohammed Riyaz Khan
S/o Pookunhi
Thachery House, Andrott
2. Mohammed Mahroof
S/o Sayeed Mohammed Koya
Neelathpura House, Andrott
3. Mansoor Ali
S/o Muthukoya
Pentamvelipura House, Andrott
4. Mohammed Faisal
S/o Siddeeque
Makket House, Andrott

Applicants

(By Advocate: Mr. K. B. Gangesh)

Versus

1. The Administrator
Administration of the Union Territory
of Lakshadweep, Kavaratti – 682 555
2. Department of Animal Husbandry
Union Territory of Lakshadweep, Kavarathi
Represented by its Director – 682 555
3. Director of Panchayats
Department of Panchayats
Administration of the Union Territory
of Lakshadweep
Kavarathi – 682 555
4. Village (Dweep) Panchayat
Andrott Island represented by its
Executive Officer – 682 554

Respondents

(By Advocate: Mr. S Radhakrishnan)

35. OA 353/2013

1. M. K. Hakeem
S/o Kidayu
Mayankakkada House, Agatti

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2. K.M Shukoor
S/o Chikkinoda Mohammed
Keela Mullipura House, Agatti
3. T.P Ahmad
S/o M.Yousuf
Thekkuputhiya Veedu, Agatti
4. K.P.Homzakoya
S/o Aboobacker
Kamalimalmiyoda Puthiya Illam House, Agatti.
5. K.Showkathali
S/o Sydubukhari
Kondinoda House, Agatti
6. B.Sharafudheen
S/o Ummer Ella
Beeyakuttiyoda House, Agatti
7. V.K.Mohammed Mukthar
S/o Abdulla Koya
Vadakk Kuninamel House, Agatti
8. Abdul Rahiman
S/o Diddeequ
Ella House, Agatti

Applicants

(By Advocate Mr.K.B Gangesh)

Versus

1. The Administrator
Administration of the Union Territory
of Lakshadweep, Kavaratti – 682 555
2. Department of Animal Husbandry
Union Territory of Lakshadweep, Kavarathi
Represented by its Director – 682 555
3. Director of Panchayats
Department of Panchayats
Administration of the Union Territory
of Lakshadweep
Kavaratti – 682 555
4. Village (Dweep) Panchayat
Agatti Island represented by its
Executive Officer – 682 553

Respondents

(By Advocate Mr S Radhakrishnan)

36. Q.A No. 354/2013

Suharabi, D/o. Thang Koya
Kakkanal House,
Andrott.

Applicant

(By Advocate Mr. K.B. Gangesh)

Versus

1. The Administrator,
Administration of the Union Territory
of Lakshadweep, Kavarathi – 682 555.
2. The Director (Services)
Administration of the Union Territory
of Lakshadweep (Secretariat),
Kavaratti – 682 555.
3. Department of Agriculture
Union Territory of Lakshadweep,
Kavarathi – 682 555.
Represented by its Director.

Respondents

(By Advocate Mr. S. Radhakrishnan)

37. OA 355/2013

1. Muthukoya
S/o. Shaikoya
Kakkanal House, Andrott
2. Altakidave
S/o. Asainar
Nengumimada House, Andrott.

Applicants

(By Advocate Mr. K.B. Gangesh)

Versus

1. The Administrator
Administration of the Union Territory
of Lakshadweep, Kavaratti – 682 555

2. Director of Panchayats
 Department of Panchayats
 Administration of the Union Territory
 of Lakshadweep
 Kavaratti – 682 555

3. Director of Port, Shipping & Aviation
 Union Territory of Lakshadweep, Kavarathi-682 555

4. Village (Dweep) Panchayat
 Andrott Island represented by its
 Executive Officer – 682 554

Respondents

(By Advocate: Mr.S Radhakrishnan)

38. OA 356/2013

1. Hajarommabi
 D/o.Koya Kidaye M
 Thithiyapada House, Kalpeni

2. M.K.Cheriyakoya
 S/o Mohammed Koya Haji
 Malmikkakada House, Kalpeni

Applicants

(By Advocate: Mr.K.B Gangesh)

Versus

1. The Administrator
 Administration of the Union Territory
 of Lakshadweep, Kavaratti – 682 555

2. Director of Panchayats
 Department of Panchayats
 Administration of the Union Territory
 of Lakshadweep
 Kavaratti – 682 555

3. Village (Dweep) Panchayat
 Kalpeni Island represented by its
 Executive Officer – 682 552

Respondents

(By Advocate: Mr.S Radhakrishnan)

39. OA 357/2013

1. A.K.Abdul Salam
 S/o.Cheriyakoya

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Alikakada House, Kalpeni

2. M. O. Thangal Koya
S/o Sayed Koya
Malachadum, Kalpeni

3. P. Sakeer Hussain
S/o Mohammed Koya
Peechiyath House, Kalpeni

4. Abdul Latheef
S/o. Pallath Kunhi Koya
Nenempappada House, Kalpeni

5. Attakoya
S/o. Kašmi Koya
Kunhipuvakada House, Kalpeni

6. Abdul Naser
S/o. Muthu Koya
Malmikakada House, Kalpeni

7. M.K. Khalee
S/o. Hamza Koya
Malmikakada House, Kalpeni

8. Mohammed Naser
S/o. Mohammed Koya
Peechiyath House, Kalpeni

9. Mujeeb Rahiman
S/o. Shai Koya
Mammel House, Kalpeni

10. Cheriya Koya
S/o. Ahmed
Nediyam House, Kalpeni

11. Mohammed Koya
S/o. Kunhi Koya
Cheriyapurakad House, Kalpeni

12. Aboobaker
S/o. Koyamnia
Kakachiyoda House, Kalpeni

13. Kasmi Koya
S/o. Kunhi Koya
Mathilkadanallai House, Kalpeni

14. Abdul Latheef
S/o Sayed Mohammed Koya
Cheriyakunnamkalam House, Kalpeni

15. Abdul Hakeem
S/o Cheriya Koya
Melachedam House, Kalpeni

16. Hajirommabi
D/o. Kasmi Koya
Akkara House, Kalpeni

17. Humairath
D/o. Abbas
Arakalar House, Kalpeni

18. Rasheed
S/o Koyamma
Manjiyenam House, Kalpeni

19. Abdul Gafoor
S/o. Kasmi Koya
Kadapurathaillam House, Kalpeni

20. M.C Koya
S/o. Pookoya
Melachedam House, Kalpeni

21. T.P Safiya
D/o. Moosa K.C
Puthiyapura House, Kalpeni. Applicants

(By Advocate: Mr.K.B Gangesh)

Versus

1. The Administrator
Administration of the Union Territory
of Lakshadweep, Kavarathi – 682 555

2. Department of Agriculture
Union Territory of Lakshadweep, Kavarathi
Represented by its Director

3. Director of Panchayats
Department of Panchayats
Administration of the Union Territory
of Lakshadweep, Kavaratti

4. Village (Dweep) Panchayat
Kalpeni Andrott Island represented by its
 Executive Officer

Respondents

(By Advocate: Mr. S. Radhakrishnan)

40. O.A 358/2013

Abdul Latheef
 Keela Villattom, Amni Island
 Lakshadweep.

Applicant

(By Ms. Shahna Karthikeyan)

Versus

1. Village (Dweep) Panchayath
 Amni Island
 Represented by the Chair Person
 Pin - 682 552

2. Secretary
 Department of Panchayath, Kavarathi

3. Director
 Employment and Training
 Union Territory of Lakshadweep
 Kavarathi

Respondents

(By Advocate: Mr. S Radhakrishnan for R 2&3)

41. OA 359/2013

Muthukoya
 Mampuram House
 Amini Island, Lakshadweep

Applicant

(By Advocate: Ms. Shahna Karthikeyan)

Versus

1. Village (Dweep) Panchayath
 Amni Island
 Represented by the Chair Person
 Pin - 682 552

2. Secretary
 Department of Panchayath
 Kavarathi - 682 555

3. Director
Employment and Training
Union Territory of Lakshadweep
Kavarathi- 682 555

(By Advocate: Mr. S Radhakrishnan for R 2&3)

42. OA 362/2013

Rabeehathulla B.P., aged 35 years,
S/o. Mohammed Koya T.N.,
Labourer, Kiltan, Residing at Valiyapura House,
Kiltan Island.

Applicant

(By Advocate: Sri P. V. Mohanan)

Versus

	Respondents
1.	The Administrator, UT of Lakshadweep, Kavaratti-682 555, Electrical Division, Kavarathy.
2.	Director of Panchayat, Department of Panchayat, Administration of UT of Lakshadweep, Kavaratti – 682 555.
3.	The Executive Officer, Village Dweep Panchayat, Kiltan-682 557.

(By Advocate: Sri S. Radhakrishnan)

43. OA 363/2013

Yaser Arafath M.V., aged 28 years,
S/o. E. Seedikoya, Labourer, Animal
Husbandry Unit, Kiltan, Residing at Moulana Veed,
Edayakkal, Kiltan Island.

Applicant

(By Advocate Sri P. V. Mohanan)

Versus

1. The Administrator,
UT of Lakshadweep,
Kavaratti-682 555.
2. Director of Panchayat,

Department of Panchayat,
Administration of UT of Lakshadweep,
Kavaratti – 682 555

3. The Veterinary Assistant Surgeon,
Office of the Veterinary Assistant Surgeon,
(Animal Husbandry Unit),
Kiltan Island, Lakshadweep-682 557.
4. The Chairperson, Village Dweep Panchayat,
Kiltan – 682 557.

Respondents

[By Advocate: Sri S. Radhakrishnan (R1-3)]

44. OA 364/2013

Abdul Qubish, S/o. Sainul Abid P., aged 27 years,
Malikakal, Kiltan, U.T. of Lakshadweep, working as
Casual Labourer, (Live Stock Inspectors Trained Labour),
Animal Husbandry Department, U.T. of Lakshadweep,
Kavarathi.

Applicant

(By Advocate: Mrs. Daisy I. Daniel)

Versus

1. The Administrator,
Union Territory of Lakshadweep,
Kavarathi-682 555.
2. Chairperson, Village (Dweep) Panchayat,
Kiltan – 682 557.
3. Director of Animal Husbandry,
U.T. of Lakshadweep, Kavarathi – 682 555.
4. Director of Panchayath / Department of Panchayath,
Kavarathi – 682 555.

Respondents

[By Advocate: Sri S. Radhakrishnan (R1, 3 & 4)]

45. O.A No. 366/2013

1. Mohammed Kasim
S/o. Sayeed
Kannipura House
Andrott
2. Mohammed Hussain K.C

S/o. Attakidave
Kunjhanatti Chatta House
Andrott.

3. Mohammed Nilam
S/o. Hamzakoya
Pachalam House
Andrott. Applicants

(By Advocate Mr. K.B. Gangesh)

Versus

1. The Administrator,
Administration of the Union Territory
of Lakshadweep, Kavarathi – 682 555.
2. The Director of Panchayats
Department of Panchayats
Administration of the Union Territory
of Lakshadweep, Kavaratti – 682 555.
3. Lakshadweep Development Corporation Ltd.,
Port Control Tower, Andrott – 682 554
Represented by its Officer in charge.
4. Directorate of Art & Culture
Administration of the Union Territory
of Lakshadweep, Kavaratti – 682 555.
Represented by its Director.
5. Director of Agriculture
Department of Agriculture
Administration of the Union Territory
of Lakshadweep, Kavaratti – 682 555.
6. Village (Dweep) Panchayat
Andrott Island represented by its
Executive Officer – 682 554. Respondents

(By Advocate Mr. S. Radhakrishnan)

46. OA 368/2013

1. Nallakoya, aged 37 years, S/o. Pookunni A.,
Puthiya Chettapokada House, Andrott.
2. Sayeed Midan, aged 31 years, S/o. Sheikoya Thangal,
Kandeth House, Andrott.

3. Sayed Mohammed Shihabudheen Thangal, aged 28 years, S/o. Sheikoya Thangal, Kandeth House, Andrott.
4. Mohammed Sayyid Sinan, aged 23 years, S/o. Sheikoya Thangal, Kandeth House, Andrott.
5. Mohammed Salim, aged 44 years, S/o. Kidave A., Panchanal House, Andrott.
6. Khair, aged 32 years, S/o. Muthu, Puleenakeel House, Kavaratti.
7. Abdulbari, aged 34 years, S/o. Hamza Koy, Monakkal House, Amini.
8. Sayed Koya, aged 44 years, S/o. Pookoya, Meelacheri House, Amini.

Applicants

(By Advocate: Sri K.B. Gangesh)

Versus

1. The Administrator, Administration of the Union Territory of Lakshadweep, Kavaratti-682 555.
2. Director of Panchayats, Department of Panchayats, Administration of the Union Territory of Lakshadweep, Kavaratti — 682 555.
3. Department of Agriculture, Union Territory of Lakshadweep, Kavarathi, Represented by its Director – 682 555.
4. Village (Dweep) Panchayat, Andrott Island, represented by its Executive Officer – 682 554.
5. Village (Dweep) Panchayat, Kavaratti Island, represented by its Executive Officer – 682 555.
6. Village (Dweep) Panchayat, Amini Island, represented by its Executive Officer.

Respondents

(By Advocate: Sri S. Radhakrishnan)

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1. Sulfeeker, aged 42 years, S/o. Sayed Mohammed, Valiyapura House, Andrott.
2. Mohammed Naser, aged 44 years, Sayed Ismail, Kerakkada House, Andrott.
3. Mohammed Hussain, aged 48 years, S/o. Nalla Koya, Pallippura House, Andrott.
4. Kunhiseethikoya, aged 51 years, S/o. Muneer, Puthiyath House, Andrott.
5. Cheriyakoya, aged 32 years, S/o. Nallakoya, Perumpally House, Andrott.
6. Noorul Ameen, aged 36 years, S/o. Shaikoya, Pandath Puthiya Pura House, Andrott.
7. Hamzakoya, aged 52 years, S/o. Koya Kidave, Chekkarakkad House, Andrott.
8. Mohammed Kasim, aged 37 years, S/o. Ahammed, Aynada Chetta House, Andrott.
9. Sulaiman, aged 33 years, S/o. Nalla Koya, Nangammada House, Andrott.
10. Mohammed Hussain, aged 30 years, S/o. Pookoya, Pattakal Katt House, Andrott.
11. Mohammed Kasim A., aged 39 years, S/o. Yousuf, Ammelam House, Andrott.
12. Pookoya, aged 45 years, S/o. Sayed Koya, Kurnel House, Andrott.
13. Basheer, aged 41 years, S/o. Koyamma A., Pandath House, Andrott.
14. Mohammed Shali, aged 34 years, S/o. Thang Koya, Keechery Thattam, Pokkada House, Andrott.
15. Sayed Shihabudhin, aged 32 years, S/o. Koyamma Koya, Shaikkinte Veetil Padipura, Andrott.
16. Mohammed Rizwan Ali, aged 27 years, S/o. Kunhiseethi Koya, Puthammadam House, Andrott.

17. Soudabi K.C.P., aged 29 years, D/o. Attakoya,
Kudambattu, Cheriyapura House, Andrott.

18. Mohammed Kasim, aged 43 years, S/o. Sayed Mohammed,
Pappet House, Andrott.

19. Kareem, aged 28 years, S/o. Koyammakoya,
Aliyathara House, Andrott. Applicants

(By Advocate: Sri K.B. Gangesh)

Versus

1. The Administrator,
Administration of the Union Territory of Lakshadweep,
Kavaratti-682 555.

2. Director of Panchayats,
Department of Panchayats,
Administration of the Union Territory of Lakshadweep,
Kavaratti – 682 555.

3. Village (Dweep) Panchayat, Andrott Island,
represented by its Executive Officer – 682 554. Respondents

(By Advocate: Sri S. Radhakrishnan)

48. OA 370/2013

1. Aboobacker, aged 35 years, S/o. Ukkas,
Kunhibiyoda House, Kavaratti.

2. Musthafa, aged 36 years, S/o. Hamzath,
Ullikanapura House, Kavaratti.

3. Farook, aged 37 years, S/o. Koyamma,
Cheriyathoda House, Kavaratti.

4. S. Shameena, aged 30 years, D/o. Khamar Khan,
Sainabiyoda House, Kavaratti.

5. Ayshabi, aged 36 years, D/o. Hamzath,
Keelakochapura House, Kavaratti.

6. Shameena, aged 36 years, D/o. Ibnu Maja,
Valiyali House, Kavaratti.

7. Moominath, aged 36 years, D/o. Hamzath,
Badai House, Kavaratti.

8. Ramla Beegum, aged 34 years, D/o. Kasmi,
Muthibiyoda House, Kavaratti.

9. Mujeeb Rahman, aged 38 years, S/o. Abdul Khader,
Monapurakad House, Kavaratti. Applicants

(By Advocate: Sri K.B. Gangesh)

Versus

1. The Administrator,
Administration of the Union Territory of Lakshadweep,
Kavaratti-682 555.

2. Director of Panchayats,
Department of Panchayats,
Administration of the Union Territory of Lakshadweep,
Kavaratti – 682 555.

3. Directorate of Medical and Health Services,
Union Territory of Lakshadweep, Kavarathi,
Represented by its Director – 682 555.

4. Village (Dweep) Panchayat,
Kavaratti Island, represented by its
Executive Officer – 682 555.

5. Village (Dweep) Panchayat,
Andrott Island, represented by its
Executive Officer – 682 554. Respondents

(By Advocate: Sri S. Radhakrishnan)

49. QA 371/2013

1. P. Naseer, aged 35 years, S/o Kunhikunhi,
Pallicham House, Kavaratti.

2. P.I. Naseer, aged 32 years, S/o Hamzath,
Puthiya Illam, Kavaratti.

3. P. Ramla Beegum, aged 34 years, D/o Kunhi Koya,
Poovumeda House, Kavaratti.

4. P. V. Aboobacker, aged 36 years, S/o Muthu Koya,
Puthiya Veedu, Kavaratti.

5. Shabana Beegum, aged 24 years, D/o Ali, Thekk Mela Illam, Kavaratti.
6. Sulaikabi, aged 43 years, D/o Kojan, Puthiya Illam, Kavaratti.
7. Abdul Razak, aged 28 years, S/o Mullakoya, Sarabiyoda House, Kavaratti.

Applicants

(By Advocate: Sri K.B. Gangesh) 

Versus

1. The Administrator, Administration of the Union Territory of Lakshadweep, Kavaratti.
2. Department of Animal Husbandry, Union Territory of Lakshadweep, Kavaratti represented by its Director.
3. Director of Panchayats, Department of Panchayats, Administration of the Union Territory of Lakshadweep, Kavaratti,
4. Village (Dweep) Panchayat, Kavaratti Island represented by its Executive Officer.

Respondents

(By Advocate: Sri. S. Radhakrishnan)

50. O.A No. 372/2013

Jamaludheen, S/o. Abdulla U.C.
Mudakkijoda House,
Kadamat.

Applicant

(By Advocate Mr. K.B. Gangesh)

Versus

1. The Administrator, Administration of the Union Territory of Lakshadweep, Kavaratti – 682 555.
2. The Director (Services) Administration of the Union Territory

of Lakshadweep (Secretariat),
Kavaratti – 682 555.

3. Department of Weights & Measurers
Union Territory of Lakshadweep,
Kavarathi – 682 555.
Represented by its Director. Respondents

(By Advocate Mr. S. Radhakrishnan)

51. OA 373/2013

1. Abdul Saleem, aged 32 years, S/o Nallakoya,
Ummerthakkada House, Andrott.
2. M.M. Mohammed Iqbal, aged 37 years,
S/o Migdad, Meelad Manzil, Andrott. Applicants

(By Advocate: Sri K.B. Gangesh)

Versus

1. The Administrator,
Administration of the
Union Territory of Lakshadweep,
Kavaratti.-682555

2. Director of Panchayats,
Department of Panchayats,
Administration of the
Union Territory of Lakshadweep,
Kavaratti,-682555

3. Department of Science & Technology,
Union Territory of Lakshadweep, Kavaratti
represented by its Director.-682555

4. Environment Warden,
Department of Environment & Forests,
Andrott-682 554.

5. Village (Dweep) Panchayat,
Andrott Island represented by its
Executive Officer-682 554. Respondents

(By Advocate: Sri S. Radhakrishnan)

52. Q.A No. 380/2013

Nasar P. Muhammed Nasar
 S/o. Nallakoya,
 Puthiyath House, Androth Island
 Union Territory of Lakshadweep – 682 551.

Applicant

(By Advocate Mr. E.C. Bineesh)

Versus

1. The Administrator,
 Union Territory of Lakshadweep,
 Kavarathi Island – 682 555.
2. The Director (Services)
 Administration of the Union Territory
 of Lakshadweep (Secretariat Establishment Section),
 Kavaratti Island – 682 555.
3. Director of Panchayats
 Union Territory of Lakshadweep
 Kavaratti Island – 682 555.
4. The Director
 Agricultural Department
 Union Territory of Lakshadweep
 Kavaratti Island – 682 555.
5. Plant Protection Officer
 Office of the Plant Protection Officer
 Androth, Union Territory of
 Lakshadweep – 682 557.

Respondents

(By Advocate Mr. S. Radhakrishnan)

53. OA 381/2013

1. B. Saidali, S/o late Mohammed Koya
 Palliyachetta, Bandayam House,
 Agatti Island, Union Territory of Lakshadweep.
2. K. Muhammed Rafeek, aged 42 years,
 S/o late Muthukoya, Kattampalli Poomada,
 Kalkkandiyoda House, Agatti Island,
 Union Territory of Lakshadweep.
3. K.G. Jamaluddin, Aged 40 years,
 S/o late Ummer, Mariyathoda Kandawargothi House,
 Agatti Island, Union Territory of Lakshadweep.

4. T.K. Saroimmabi, Aged 36 years, D/o late Kunhikoya
 Keelaillam Thékkélapura House, Agatti Island,
 Union Territory of Lakshadweep. Applicants

(By Advocate: Sri N. Anilkumar)

Versus

1. The Administrator,
 Union Territory of Lakshadweep, Kavaratti.
2. The Chairperson, Village (Dweep) Panchayat,
 Agatti Island, Union Territory of Lakshadweep.
3. The Employment Officer, Kavaratti,
 Union Territory of Lakshadweep.
4. The Director of Panchayat,
 Department of Panchayat, Kavaratti,
 Union Territory of Lakshadweep.
5. The Executive Officer/Special Officer,
 Village (Dweep) Panchayat, Agatti Island ,
 Union Territory of Lakshadweep.
6. The Deputy Collector/ASO, Agatti Island,
 Union Territory of Lakshadweep.
7. The Social Welfare Inspector,
 Women & Chief Development Office,
 Agatti Island,
 Union Territory of Lakshadweep. Respondents

(By Advocate: Sri S. Radhakrishnan (R.1,3 to 7))

54. OA 384/2013

1. Ishaque A.C., aged 35, S/o. Junies T.,
 Bus Helper, District Panchayat, Kiltan,
 Residing at Arakkala Chetta House,
 Kiltan Island, UT of Lakshadweep.
2. Abdul Rasak K.C., aged 37,
 S/o. Kasmikoya P.P., Bus Driver,
 District Panchayat, Kiltan,
 Residing at Kattichetta House,
 Kiltan Island, UT of Lakshadweep.

3. Noorulla S.M., aged 39, S/o. Late P.S. Kunhimon,
 Bus Cleaner, District Panchayat, Kiltan,
 Residing at Saife Manzil, Kiltan Island,
 UT of Lakshadweep. Applicants

(By Advocate: Sri P.V. Mohanan)

Versus

1. The Administrator,
 UT of Lakshadweep,
 Kavaratti-682 555.

2. Director of Panchayat,
 Department of Panchayat,
 Administration of UT of Lakshadweep,
 Kavaratti – 682 555.

3. Chief Executive Officer,
 District Panchayat, Kavaratti – 682 555. Respondents

(By Advocate: Sri S. Radhakrishnan)

55. OA 386/2013

1. Jahathali P.P., aged 33 years, S/o. B.C. Uduvan,
 Puthiyapura, Amini Island, Union Territory of Lakshadweep,
 Pin – 682 552.

2. A. Ismail, aged 45 years, S/o. Eassa, Andrati Yoada,
 Amini Island, Union Territory of Lakshadweep, Pin – 682 552.

3. Khalid Unnam, aged 40 years, S/o. Mohammed Puthumamachetta,
 Amini Island, Union Territory of Lakshadweep, Pin – 682 552.

4. Moosa Peechandam, aged 38 years, S/o. Abdul Khader,
 Mannathachetta, Amini Island, Union Territory of Lakshadweep,
 Pin – 682 552.

5. Amanulla A.M., aged 33 years, S/o. Kunju Koorumel,
 Amini Island, Union Territory of Lakshadweep,
 Pin – 682 552.

6. Khalid A.P., aged 35 years, S/o. Alimohammed, Aliyachetta,
 Amini Island, Union Territory of Lakshadweep, Pin – 682 55.

7. Jafeerulla P.C., aged 25 years, S/o. Kidave Naduvatta Chetta,
 Amini Island, Union Territory of Lakshadweep, Pin – 682 552.

8. Abdul Salam A., aged 38 years, S/o. Khader Thottanada, Aminipura, Amini Island, Union Territory of Lakshadweep, Pin – 682 552.
9. Noorul Hassan K.K., aged 38 years, S/o. Abusala Kochu Kannada, Kallakakkat, Amini Island, Union Territory of Lakshadweep, Pin – 682 552.
10. Jalal B.M., aged 31 years, S/o. Khader T., Bahija Manzil, Thattanada, Amini Island, Union Territory of Lakshadweep, Pin – 682 552.
11. Najeeb A., aged 31, S/o. Kidavu T.C., Ayeshera, Amini Island, Union Territory of Lakshadweep, Pin – 682 552.
12. Nafeesath U., aged 35 years, D/o. Eassa Kottappura, Unnam, Amini Island, Union Territory of Lakshadweep, Pin – 682 552.

Applicants

(By Advocate: Sri Shiraz Bhava V.S.)

Versus

1. The Union Territory of Lakshadweep, Kavarathi – 682 555, represented by its Administrator.
2. The Director of Panchayaths, Department of Panchayaths, Administration of the Union Territory of Lakshadweep, Kavarathi – 682 555.
3. The District Panchayath, Amini, rep. by its Executive Officer, Amini Island, Union Territory of Lakshadweep, Pin – 682 555.
4. The Village (Dweep) Panchayath, Amini Island, Union Territory of Lakshadweep, Pin – 682 555, Represented by its Executive Officer.

Respondents

(By Advocate: Sri S. Radhakrishnan)

56. OA 388/2013

1. P.P. Amanulla, aged 38 years, S/o. Sayed Mohammed P.K., Puthiya Pandaram, Kiltan.
2. Mubaraka Banu, aged 27 years, D/o. Ibrahim, C. Lavanakkal House, Andrott.

3. K. Sajeekhan, aged 26 years, S/o. Cheriyakoya,
Kunnel House, Amini.

Applicants

(By Advocate: Sri K.B. Gangesh)

Versus

1. The Administrator,
Administration of the Union Territory of Lakshadweep,
Kavaratti – 682 555.
2. Director of Panchayats, Department of Panchayats,
Administration of the Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. Department of Animal Husbandry, Administration of the
Union Territory of Lakshadweep, Kavaratti, represented by its
Director – 682 555.
4. Assistant Settlement Officer,
Amini Island – 682 554.
5. Village (Dweep) Panchayat,
Kiltan Island, represented by its Executive Officer-682 552.
6. Village (Dweep) Panchayat,
Andrott Island, represented by its Executive Officer-682 553.
7. Village (Dweep) Panchayat, Amini Island,
represented by its Executive Officer – 682 554.

Respondents

(By Advocate: Sri S. Radhakrishnan)

57. OA 390/2013

1. C.N. Abdul Hakeem, aged 38 years, S/o. Koya,
Cheriyannallal House, Kalpeni.
2. K.I. Cheriyakoya K.C., aged 48 years, S/o. Pookoya,
Karupathaillam House, Kalpeni.
3. K.K.Sadique Ali, aged 44 years, S/o. Mohammed C.P.,
Konhankakkada House, Kalpeni.
4. C.N. Habusabi, aged 50 years, D/o. Attakoya,
Cheriyannallal House, Kalpeni.
5. Hameedabi, aged 41 years, D/o. Ramalan,

Pakkath House, Kalpeni.

6. A.T. Sheemabi, 42 years, D/o. Hamzakoya, Athanam Thottam House, Kalpeni.
7. A.K. Muthubi, aged 53 years, D/o. Cheriyakoya, Alikakkada House, Kalpeni.
8. K.K. Habusabi, aged 42 years, D/o. Sayed Mohammed Koya, Kandamkalam House, Kalpeni.
9. Bambathi, aged 43 years, D/o. Ahammed P., Chadachiyoda House, Kalpeni.
10. Abdul Saleem M., aged 34 years, S/o. Mohammed A.K., Manjiyanam House, Kalpeni.
11. Naseema M.P., aged 33 years, D/o. Mohammed K.P., Mayamkakkapura House, Kalpeni.
12. Humairath P., aged 42 years, D/o. Sayed, Poodiyath House, Kalpeni.
13. C.O. Balkees, aged 53 years, D/o. Yussaf K.V., Chadachiyoda House, Kalpeni.
14. B. Abdurahiman, aged 49 years, S/o. Muhmed M., Beerandhoda House, Kalpeni.
15. K.C. Abdul Laffar, aged 38 years, S/o. Aboobacker, Kuttiyachada House, Kalpeni.
16. M. Anwar, aged 37 years, S/o. M.P. Khader, Maral House, Kalpeni.
17. M.P. Hajira, aged 36 years, D/o. K.P. Mohammed, Mayamkakkepura House, Kalpeni.
18. C.G. Naseema Beegum, aged 36 years, D/o. Hamzakoya M.K., Cheriyachaman Gath House, Kalpeni.
19. K.K. Attakoya, aged 59 years, S/o. Ahamed Kunji Koya, Kandamkalam House, Kalpeni.
20. Thangakoya, aged 33 years, S/o. Chariyakoya E., Koliyala House, Kavaratti.
21. Hussain Ali, aged 35 years, S/o. Nallakoya, Chettipura House, Kavaratti.

22. Jaffer, aged 32 years, S/o. Hasan T.P.,
Kaladi House, Kavaratti.
23. Basheer, aged 36 years, S/o. Mohammed P.,
Kunninamel House, Kavaratti.
24. Amina, aged 42 years, D/o. Aboobacker,
Theklapura House, Kavaratti.
25. Kadisha, aged 55 years, D/o. Aboobacker,
Kunninamel House, Kavaratti.
26. Rahmath, aged 38 years, D/o. Mohammed P.V.,
Alachaoppada House, Kavaratti.
27. Raziyabi, aged 33 years, D/o. Ali,
Kunnumpuram House, Kavaratti.
28. Shamshadbeégum, aged 31 years, D/o. Kuttiyammed,
Kunnam House, Kavaratti.
29. Jameela, aged 37 years, D/o. Kunhikoya,
Fathima Manzil, Kavaratti.
30. Lilar, aged 28 years, S/o. Ahamed A.P.,
Kadapurathaillam, Kavaratti.
31. Noorul Ameen, aged 33 years, S/o. Sayed Buhari,
Palalam House, Kavaratti.
32. Abdul Rasheed, aged 23 years, S/o. Hasainar,
Umbiyapura House, Kavaratti.
33. Hussain B., aged 43 years, S/o. Kunhi Kunhi P.,
Biranthoda House, Kavaratti.
34. Mohammedali T.P., aged 35 years,
S/o. Aboobacker K.K., Thekkilapura House, Kavaratti.
35. Sajid Khan, aged 39 years, S/o. Sayed Koya,
Edanilam House, Kavaratti.
36. Jassin C., aged 33 years, S/o. Ali K.P.,
Chonam House, Kavaratti.
37. Mohammed Rafi, aged 37 years, S/o. Hamzath Haji A.P.,
Molokepura House, Kavaratti.

38. Mohammed Shaffee P.A., aged 35 years, S/o. Kuji Seedi Koya, Puthiya Alikom, Amini.
39. Abdul Raheem, aged 34 years, S/o. Abdu Rahiman, Aynepura House, Kavaratti.
40. Mushin, aged 39 years, S/o. Nallakoya, Kuttithayapura House, Kavaratti.
41. Akbar T.P., aged 33 years, S/o. Kidave K., Tharammakepura House, Kavaratti.
42. Faizel Hussain, aged 37 years, S/o. Shahul Hameed, Palamkakkada House, Kavaratti.
43. Najumudeen P., aged 36 years, S/o. Shamsul Noor, Pallicaham House, Kavaratti.
44. Shihab, aged 35 years, S/o. Kunhimoideen, Mullapura House, Kavaratti.
45. Aman, aged 37 years, S/o. Aboobacker, Kaladi House, Kavaratti.
46. Raheem A., aged 30 years, S/o. Khader, Agam House, Kavaratti.
47. Firozkhan, aged 27 years, S/o. Sayed Poo, Ullikanapur House, Kavaratti.
48. Abdul Hashim M.I., aged 33 years, S/o. Attakoya, Mukriya Illam House, Kavaratti.
49. Kadisha, aged 44 years, D/o. Ukkas, Umbiyapura House, Kavaratti.
50. C.P. Abdul Razak, aged 42 years, S/o. Mohammed, Chamayathapura House, Kavaratti.
51. K. Abdul Rasheedu, aged 42 years, S/o. Hamzath, Kunhibiyoda House, Kavaratti.
52. C.P. Raheem, aged 31 years, S/o. Hameed, Chandipura House, Kavaratti.
53. M.T.P. Habeeb Rahman, aged 43 years, S/o. Khalid, Melathiruvathapura House, Kavaratti.

54. Moominath, aged 37 years, D/o. Kidav, Neliyampura House, Kavaratti.
55. Halima, aged 35 years, D/o. Koyamma, Thaleekepura House, Kavaratti.
56. Sayed Abdul Raheem, aged 46 years, S/o. Haji Sayed Shaikoya, Ummarmanooda House, Kavaratti.
57. Abdul Reheem, aged 30 years, S/o. Hamzath, Mannayapura House, Kavaratti.
58. Mullabi U.P., aged 38 years, D/o. Hamzath, Ullkanapura House, Kavaratti.
59. Sayed Abdul Jaleel, aged 39, S/o. Aboobacker, Puthiya Kunnamkalam, Kavaratti.
60. Muhsin, aged 38 years, S/o. Koyamma, Kunnumipura House, Kavaratti.
61. Seethi Koya, aged 39 years, S/o. Cheriyakoya, Edanilam House, Kavaratti.
62. Mariyommabi, aged 36 years, D/o. Mohammed, Kattikulam House, Kavaratti.
63. Mohammed Shafi, aged 33 years, S/o. Ahammed Haji, Pakichipura House, Kavaratti.
64. Mubeena, aged 23 years, D/o. Sayed Poo, Neliyampura House, Kavaratti.
65. Salma, aged 22 years, D/o. Cheriyakoya, Vadakila pura House, Kavaratti.
66. Muhammed, aged 32 years, S/o. Attakoya, Vadkilapura, Kavaratti.
67. Sairabanu P.E., aged 31 years, D/o. Sayed Shaik Koya, Madal House, Amini.
68. Mohammed Ali P.M., aged 27 years, S/o. Hamza, Puthiya Manzil, Amini.
69. Cheriyakoya, aged 41 years, S/o. Abdul Khader, Pandaram House, Amini.

70. Cheriyakoya M.C., aged 32 years, S/o. Hameed, Melachetta House, Kadmath.
71. Shafee V.P., aged 39 years, S/o. Ismail, Vadakkilapura House, Kadmath.
72. Fazeerali N.M., aged 25 years, S/o. Kahalid, Noor Mahal, Kadmath.
73. Shahul Hameed, aged 21 years, S/o. Ibrahim, Melachetta House, Kadmath.
74. Najmudeen P.N., aged 28 years, S/o. Cheriyakoya, Puthiyathanoda House, Kadmath.
75. Mohammed Iqbal, aged 46 years, S/o. Khader, Attalada House, Androth.
76. Muthubi A.K., aged 42 years, D/o. Muthukoya, Appurakkat House, Androth.
77. Hajarommabi E.K., aged 40 years, D/o. Shikoya, Edayakkal House, Androth.
78. Badarudheen Koya A.B., aged 38 years, S/o. P.S.J. Thangal, Aliyathamma Bithathabiyapuram House, Androth.
79. Asmabi, aged 38 years, D/o. Koyamma A., Mayyampokkada House, Androth.
80. Shahnaz Beegum C.P., aged 36 years, D/o. Nallakoya, Chattapokkada House, Androth.
81. Fathimath Suhara, aged 38 years, D/o. Koyamma, Bappathiyoda House, Androth.
82. Nusaiba A, aged 45 years, D/o. Yousaf M.P., Achammada House, Androth.
83. Khaulath L., aged 38 years, D/o. Nallakoya T., Lavanakkal House, Androth.
84. Balha T., aged 37 years, D/o. Pookunhikoya, Thailath House, Androth.
85. Rahamth P., aged 42 years, D/o. Koya Kiadve, Pathada House, Androth.

86. Naseera Banu M.K., aged 40 years, D/o. Kunhi Koya, Moolakad House, Androth.
87. Kadeeshommabi L., aged 40 years, D/o. Seethi M., Lavanakkal House, Androth.
88. Sarommabi T., aged 43 years, D/o. Aboobacker, Thachery House, Androth.
89. Mullapoo M.K., aged 39 years, D/o. Koya, Maidandurakatt House, Androth.
90. Hafeera L., aged 39 years, D/o. Koyamma K.P., Lavanakkal House, Androth.
91. Aysummabi T., aged 45 years, D/o. Muthukoya K.P., Thachery House, Androth.
92. Habeebath A., aged 42 years, D/o. Muthukoya K.K., Ayinatmada House, Androth.
93. Muthubi P.M., aged 42 years, D/o. Yakoob, Puthammadam House, Androth.
94. Ramlath Beegum, aged 42 years, D/o. Sherukunhi, Kunnel House, Androth.
95. Hameedath M., aged 43 years, D/o. Siddiqu M.K., Makket House, Androth.
96. Safiyabi M., aged 39 years, D/o. Nallakoya M., Mathil House, Androth.
97. Rahil M., aged 39 years, D/o. Nallakoya, Mathil House, Androth.
98. Hussain P.P., aged 45 years, S/o. Aboo Sala, Poovinapura House, Androth.
99. Attakoya, aged 56 years, S/o. Asainar K., Attalada House, Androth.
100. Hussain E.K., aged 48 years, S/o. Seethikoya, Edayakkal House, Androth.
101. Sayeed Mohammd Koya L., aged 54 years, S/o. Kader P., Lavanakkal House, Androth.

102. Hussain K., aged 50 years, S/o. Sayeed Bhkari T.M.,
Kunnashada House, Androth.

103. Ismail, aged 40 years, S/o. Lava Burhikage Moosa,
Kunnumange House, Androth.

104. Subaidabi, aged 37 years, D/o. K.K. Sayedmohammed,
Pathada House, Androth.

105. Pookunhi, aged 31 years, S/o. Saye Mohammed,
Keechelam House, Androth.

106. M.P. Mohammed Hussain, aged 35 years,
S/o. Kidave, Moodampura House, Androth. Applicants

(By Advocate: Sri K.B. Gangesh)

Versus

1. The Administrator,
Administration of the Union Territory of Lakshadweep,
Kavaratti – 682 555.
2. Director of Panchayats, Department of Panchayats,
Administration of the Union Territory of Lakshadweep,
Kavaratti – 682 555.
3. Director, Department of Labour and Employment,
Administration of the Union Territory of Lakshadweep,
Kavaratti – 682 555.
4. Department of Education, Administration of the Union Territory
of Lakshadweep, Kavaratti, represented by its Director – 682 555.
5. Department of Agriculture, Administration of the Union Territory of
Lakshadweep, Kavaratti, represented by its Director – 682 555.
6. Department of Women and Child Development,
Administration of the Union Territory of Lakshadweep,
Kavaratti, represented by its Director – 682 555.
7. Department of Fisheries, Administration of the Union Territory of
Lakshadweep, Kavaratti, represented by its Director – 682 555.
8. Department of Animal Husbandry, Administration of the Union
Territory of Lakshadweep, Kavaratti,
represented by its Director-682555.

9. Lakshadweep Khadi and Village Industries Board, Kavaratti, represented by its Chairman – 682 555.
10. Revenue Sub Divisional Officer, Kavaratti Island – 682 555.
11. Sub Divisional Officer, Amini Island – 682 554.
12. Assistant Engineer, LPWD Sub Division, Andrott Island-682 553.
13. Lakshadweep District Panchayat, District Panchayat (HQ), Kavaratti, represented by its Chief Executive Officer – 682 555.
14. Village (Dweep) Panchayat, Kalpeni Island, represented by its Executive Officer – 682 551.
15. Village (Dweep) Panchayat, Kavaratti Island, represented by its Executive Officer – 682 555.
16. Village (Dweep) Panchayat, Amini Island, represented by its Executive Officer – 682 554.
17. Village (Dweep) Panchayat, Kadamat Island, represented by its Executive Officer – 682 553.
18. Village (Dweep) Panchayat, Androth Island, represented by its Executive Officer – 682 552.

Respondents

[By Advocate: Sri S. Radhakrishnan (R1-8 & 10—18)]

58. OA 392/2013

1. Hussain, S/o Aboosala, Saramappada (Konchukakada) House, Agathi, Presently working as Cleaner, RGS Hospital, Agatti.
2. Shukoor, S/o late Kidave, Pakrumupanoda House, Agathi, Presently working as Cleaner, RGS Hospital, Agatti.
3. Latheef, S/o Attakoya, Kalkandiyoda House, Agathi, Presently working as Cleaner, RGS Hospital, Agatti.

4. Hameedath, D/o Koyassan,
Aynepara House, Agathi,
Presently working as Cleaner,
RGS Hospital, Agatti.
5. Subaida, D/o Mohamed,
Kulalioda House, Agathi,
Presently working as Cleaner,
RGS Hospital, Agatti.
6. Hajara, D/o late Hyder,
Beepapada House, Agathi,
Presently working as Cleaner,
RGS Hospital, Agatti.
7. Sheemabi, D/o late Shamsuddeen,
Beepapada House, Agathi,
Presently working as Cleaner,
RGS Hospital, Agatti.
8. Abida, D/o Hameed,
Makkiyachoda House, Agathi,
Presently working as Cleaner,
RGS Hospital, Agatti.
9. Sulaikla, D/o Mohamed,
Koylam House, Agathi,
Presently working as Cleaner,
RGS Hospital, Agatti.
10. Sulaiman, S/o Hamza,
Kalamthithiyoda House, Agathi,
Presently working as Cleaner,
RGS Hospital, Agatti.
11. Mahamood, S/o Koyassan,
Amperpally House, Agathi,
Presently working as Cleaner,
RGS Hospital, Agatti.
12. Saifulla, S/o Abdurahiman,
Mariyathoda House, Agathi,
Presently working as Cleaner,
RGS Hospital, Agatti.
13. Abdurahiman, S/o late Hamza,
Melaiyam House, Agathi,
Presently working as Dhobi,
RGS Hospital, Agatti.

14. Abdulkader, S/o Ummer,
Biyakuttiyoda House, Agathi,
Presently working as Dhobi,
RGS Hospital, Agatti.

15. Abdulla, S/o Khalid,
Kandavar Gothi House, Agathi,
Presently working as Cleaner,
RGS Hospital, Agatti.

Applicants

(By Advocate: Sri R. Ramadas)

Versus

1. The Administrator,
Union Territory of Lakshadweep,
Kavaratti.-682555

2. The Chairperson,
Village (Dweep) Panchayat,
Agatti Island, Union Territory of Lakshadweep 682553

3. The Medical Officer in charge,
Community Health Centre, Agatti Island,
Union Territory of Lakshadweep 682553

Respondents

(By Advocate: Sri S. Radhakrishnan (R1&3))

59. OA 393/2013

1. C.Mullakoya, aged 44 years,
S/o Siraj, Chekireyammakada House,
Kadamat, Skilled Labourer,
Office of the Assistant Engineer Electrical,
Electrical Sub Division, Kadamat.

2. K.P. Jalaluddeen, aged 41 years,
S/o Hameed Madkinachetta, Kattipura House,
Skilled Labourer,
Office of the Assistant Engineer Electrical,
Electrical Sub Division, Kadamat.

3. K.P. Bathisha, aged 31 years, S/o late Nallakoya
Kunhipandal House, Kadamat, Skilled Labourer,
Office of the Assistant Engineer Electrical,
Electrical Sub Division, Kadamat.

4. B.M. Asadulla, aged 42 years, So Hameed Melachetta,

Biriyommade House, Kadamat, Skilled Labourer,
Office of the Assistant Engineer Electrical,
Electrical Sub Division, Kadamat.

5. K.P. Kunhikoya, aged 41 years, S/o late Hassainar,
Keelacherry House, Kadamat, Skilled Labourer,
Office of the Assistant Engineer, Electrical,
Electrical Sub Division, Kadamat. Applicants

(By Advocate: Sri. R. Sreeraj)

1. The Administrator,
Union Territory of Lakshadweep,
Kavaratti-682555.
2. The Director of Panchayat,
Department of Panchayat,
Administration of Union Territory of Lakshadweep,
Kavaratti- 682 555.
3. The Chief Executive Officer, District Panchayat,
Kadamat-682 556.
4. The Assistant Engineer, Electrical,
Electrical Sub Division, Kadamat-682 556.
5. The Chairperson,
Village Dweep Panchayat, Kadamat-682 556.

(By Advocate: Sri S. Radhakrishnan(R1-4))

60. OA 394/2013

1. U.P. Jamāl, S/o C.O. Koyamma, aged 39 years
working as Skilled Labourer,
Animal Husbandry Unit,
Union Territory of Lakshadweep, Kalpeni-682 557
and residing at Umprampappada House,
Kalpeni Island-682 557.
2. T.P. Muthukoya, S/o late M.K. Hamzakoya, aged 43 years
working as Skilled Labourer,
Animal Husbandry Unit,
Union Territory of Lakshadweep, Kalpeni-682 557
and residing at Thithiyapada House,
Kalpeni Island-682 557.
3. M. Hyder, S/o late M.K. Yousef, aged 43 years
working as Casual Labourer,

Animal Husbandry Unit,
 Union Territory of Lakshadweep, Kalpeni-682 557
 and residing at Manchiyanam House,
 Kalpeni Island-682 557.

4. K.O. Mohammed Ibnu Jaffer, S/o K.P. Sayed, aged 44 years, working as Casual Labourer, Animal Husbandry Unit, Union Territory of Lakshadweep, Kalpeni-682 557 and residing at Kakatchiyoda House, Kalpeni Island-682 557.
5. M.K. Naseer, S/o P.Cheriyakoya, aged 33 years working as Casual Labourer, Animal Husbandry Unit, Union Territory of Lakshadweep, Kalpeni-682 557 and residing at Malmikakkada House, Kalpeni Island-682 557.
6. M. Kalam, S/o M.C. Muthukoya, aged 34 years working as Casual Labourer, Animal Husbandry Unit, Union Territory of Lakshadweep, Kalpeni-682 557 and residing at Maral House, Kalpeni Island-682 557.
7. K.K. Mohammed Rafeequ, S/o V.K. Kojankoya, aged 45 years, working as Casual Labourer, Animal Husbandry Unit, Union Territory of Lakshadweep, Kalpeni-682 557 and residing at Kandamkalam House, Kalpeni Island-682 557.
8. M. Kunhikoya, S/o late M.C. Ahmedkunji, aged 47 years working as Casual Labourer, Animal Husbandry Unit, Union Territory of Lakshadweep, Kalpeni-682 557 and residing at Maral House, Kalpeni Island-682 557.
9. K.O. Abdul Salam, S/o P. Assainar, aged 39 years working as Casual Labourer, Animal Husbandry Unit, Union Territory of Lakshadweep, Kalpeni-682 557 and residing at Kakatchiyoda House, Kalpeni Island-682 557.
10. P.P. Musthafa, S/o late Sayedmuhammedkoya, aged 47 years, working as Casual Labourer, Animal Husbandry Unit,

Union Territory of Lakshadweep, Kalpeni-682 557
and residing at Pokkarappada House,
Kalpeni Island-682 557.

Applicants

(By Advocate: Sri N. Unnikrishnan)

Versus

1. The Administrator,
Union Territory of Lakshadweep,
Kavaratti.-682555
2. The Director of Panchayat,
Department of Panchayat,
Union Territory of Lakshadweep,
Kavaratti,-682555
3. The Chief Executive Officer, District Panchayat,
Union Territory of Lakshadweep,
Kavaratti,-682555
4. The Veterinary Assistant Surgeon,
Village Dweep Panchayat,
Kalpeni-682 557.

Respondents

(By Advocate: Sri S. Radhakrishnan)

61. OA 395/2013

1. Sainul Abid, S/o Yusuf, aged 40 years,
Cheniyamnallala House, Kadamat,
Helper, District Panchayat, Kadamat.
2. Abdul Shukoor, S/o Sayed Ali, aged 41 years,
Ukkayachetta House, Kadamat,
Bus Driver, District Panchayat, Kadamat.
3. M. Khalid, S/o Nadeer, aged 43 years,
Madurakam House, Kadamat,
Helper, District Panchayat, Kadamat.
4. Ayoobkhan, S/o Kunhikoya, aged 37 years,
Keerthi Mahal House, Kadamat,
Helper, District Panchayat, Kadamat.

Applicants

(By Advocate: Sri R. Sreeraj)

Versus

1. The Administrator,
Union Territory of Lakshadweep,
Kavaratti-682555
2. The Director of Panchayat,
Department of Panchayat,
Administration of Union Territory of Lakshadweep,
Kavaratti-682555
3. The Chief Executive Officer, District Panchayat,
Kavaratti-682555. Respondents

(By Advocate: Sri S. Radhakrishnan)

62. OA 400/2013

1. P.P. Siraj, aged 44 years, S/o M. Subair,
Puthiya Pandaram House, Agatti Island,
Union Territory of Lakshadweep.
2. Noushad Ali, aged 32 years, S/o U. Sabjan,
Keela Saramima Pada House, Agatti Island,
Union Territory of Lakshadweep.
3. M.I. Abdul Naser, aged 28 years, S/o M. Abdul Rahiman,
Mela Ilom House, Agatti Island,
Union Territory of Lakshadweep.
4. T.P. Khalid, aged 30 years, S/o Kidave ,
Mela Ilom House, Agatti Island,
Union Territory of Lakshadweep.
5. K.C. Abdul Shukoor, aged 38 years, S/o Kasmi,
Kariyamachetta House, Agatti Island,
Union Territory of Lakshadweep.
6. M.P. Nizamuddin, aged 27 years, S/o M. Abusala,
Melapura House, Agatti Island,
Union Territory of Lakshadweep. Applicants

(By Advocate: Sri N. Anilkumar)

Versus

1. The Administrator,
Union Territory of Lakshadweep,
Kavaratti-682551
2. The Chairperson,

Village (Dweep) Panchayat,
Agatti Island, Union Territory of Lakshadweep 682553

3. The Employment Officer, Kavaratti,
Union Territory of Lakshadweep-682551.
4. The Director of Panchayat,
Department of Panchayat, Kavaratti,
Union Territory of Lakshadweep-682551.
5. The Chief Executive Officer/Special Officer,
Village (Dweep) Panchayat,
Agatti Island, Union Territory of Lakshadweep-682553.
6. The Deputy Collector/ASO,
Agatti Island, Union Territory of Lakshadweep-682553.

(By Advocate: Sri S. Radhakrishnan)

63. OA 404/2013

1. Nadirsha N.P., S/o Nallakoya P.V.,
aged 31 years, Nenampappada (House), Kalpeni Island.
Union Territory of Lakshadweep,
Working as Casual Labourer in the
Department of Science & Technology- Kalpeni Dweep.
2. Affefudheen A.K.,
S/o Cherikoya K, aged 30 years,
Akkara (House), Kalpeni Island.
Union Territory of Lakshadweep,
Working as Casual Labourer in the
Department of Science & Technology-
Kalpeni Dweep.

Applicants

(By Advocate: Sri Grashicus Kurjakose, Sr.)

(By Advocate: Ms. Daisy I Daniel)

Versus

1. The Administrator,
Union Territory of Lakshadweep, Kalpeni.
2. The Chairperson,
Village (Dweep) Panchayat, Kalpeni.
3. The Director of Panchayat,
Department of Panchayat, Kavaratti-682553.

4. The Director,
 Department of Science & Technology
 Kalpeni. Respondents

(By Advocate: Sri S. Radhakrishnan (R1,3 & 4))

64. OA 406/2013

M.P. Shihabudheen, aged 30 years,
 S/o E.C. Mohammed Ali,
 Skilled Labourer, Animal Husbandry Unit, Kiltan,
 Residing at Malayampura, Kiltan Island. Applicant

(By Advocate: Sri P.V. Mohanan)

Versus

1. The Administrator,
 Union Territory of Lakshadweep,
 Kavaratti.-682555
2. Director of Panchayat,
 Department of Panchayat,
 Administration of Union Territory of Lakshadweep,
 Kavaratti-682555.
3. The Veterinary Assistant Surgeon,
 Office of the Veterinary Assistant Surgeon,
 (Animal Husbandry Unit),
 Kiltan Island, Lakshadweep-682 557.
4. The Chairperson,
 Village (Dweep) Panchayat,
 Kiltan-682 557. Respondents

(By Advocate: Sri S. Radhakrishnan (R1-3))

65. OA 413/2013

Asif Ajnad,, S/o Bader, aged 26 years,
 Pathummathoda (House), Kiltan Island,
 U.T. of Lakshadweep, Working as
 Homeopathic Attender in Homeopathic Unit
 Kiltann Dweep. Applicant

(By Advocate: Mr. Grashious Kuriakose, Sr.)

(By Advocate: Ms. Daisy I Daniel)

Versus

1. The Administrator,
Union Territory of Lakshadweep,
Kavaratti-682555.
2. The Chairperson,
Village (Dweep) Panchayat, Kiltan.
3. Director of Panchayat,
Department of Panchayath, Kavaratti-682555.
4. Mission Director,
National Rural Health Mission, Kavaratti-682555.
5. Medical Officer in Charge,
Primary Health Centre, Kiltan Island.

Respondents

(By Advocate: Sri S. Radhakrishnan (R1, 3 to 5))

66. OA 423/2013

1. Abdul Kareem C., aged 42 years, S/o Subair P.P.,
Chonam House, Agatti.
2. Ubaid V., aged 35 years, S/o Bamban,
Valiya Illam, Agatti.
3. Mohammed M., aged 40 years, S/o Basha A.P.,
Moothammada House, Agatti.
4. Hafsath M., aged 46 years, D/o Ummer,
Moothammada House, Agatti.
5. Maviya U., aged 48 years, S/o Ahamed,
Uriyoda House, Agatti.
6. Umilla T.P., aged 54 years, D/o Khader,
Thekkilappura House, Agatti.
7. Ummer C.K., aged 54 years, S/o Alif T.P.,
Chekkakkal House, Agatti.
8. Aboobacker P.K., aged 31 years, S/o Koyassan,
Puthukotta House, Agatti.
9. Mohammed T.P., aged 39 years, S/o Hamza,
Thoppumpadi House, Agatti.

10. Saromma M., aged 39 years, D/o Hamza, Mariyathoda House, Agatti.
11. Ashraf A.K., aged 42 years, S/o Ahamed M., Achan Kuttiyoda House, Agatti.
12. Abdul Razzak R., aged 33 years, S/o Hamza U., Roullammada House, Agatti.
13. Shaffabi P.P., aged 36 years, D/o Hamza K., Puthiyapura House, Agatti.

Applicants

(By Advocate: Mr. K.B. Gangesh)

Versus

1. The Administrator,
Administration of the Union Territory of Lakshadweep,
Kavaratti-682555.
2. Director of Panchayats,
Department of Panchayats,
Administration of the Union Territory of Lakshadweep,
Kavaratti-682555.
3. Director of Education,
Directorate of Education,
Administration of the Union Territory of Lakshadweep,
Kavaratti-682555.
4. Village (Dweep) Panchayat,
Agatti Island represented by
its Executive Officer-682554.

Respondents

(By Advocate: Sri S. Radhakrishnan)

67. OA 444/2013

Aboosalih, S/o Rasheed Koya,
Padalapura, Kiltan Island.
Union Territory of Lakshadweep, Pin-682558.

Applicant

(By Advocate: Sri Shabu Sreedharan)

Versus

1. Union Territory of Lakshadweep represented
by the Administrator,
Kavaratti Island. Pin- 682555.

2. The Director of Panchayat,
Union Territory of Lakshadweep,
Kavaratti Island. Pin- 682555.
3. The Chairperson,
Village (Dweep) Panchayat,
Kiltan Island.
Union Territory of Lakshadweep, Pin-682558.
4. The Executive Officer,
Village (Dweep) Panchayat,
Kiltan Island.
Union Territory of Lakshadweep, Pin-682558.
5. The Assistant Engineer,
Electrical Sub Division, Kiltan Island.
Union Territory of Lakshadweep
Pin-682558.

Respondents

(By Advocate: Sri S. Radhakrishnan (R1, 2, 4& 5))

68. OA 453/2013

1. Hameed K., S/o Abdul Rahman, aged 36 years,
Keelazillam H) Kiltan Island.
Union Territory of Lakshadweep.
Working as Casual labourer in
Lakshadweep Building Development Board, Kiltan.
2. Saleem K., S/o Badar K, aged 28 years,
Kuttukum (H) Kiltan Island,
Union Territory of Lakshadweep.
Working as Casual labourer in
Lakshadweep Building Development Board, Kiltan.
3. Hisminoor, S/o Mohammed, aged 38 years,
Pakkiyoda (H) Kiltan Island.,
Union Territory of Lakshadweep.
Working as Casual labourer in
Lakshadweep Building Development Board, Kiltan.
4. Ponkutti, S/o Pookoya, aged 48 years,
Surambiyoda (H) Kiltan Island,
Union Territory of Lakshadweep.
Working as Casual Labourer in
Lakshadweep Building Development Board,
Kiltan.

Applicants

(By Advocate: Mr. Grashious Kurjakose, Sr.)
 (By Advocate: Ms. Daisy I Daniel)

Versus

1. The Administrator,
 Union Territory of Lakshadweep.
2. The Chairperson,
 Village (Dweep) Panchayat, Kiltan.
3. Secretary,
 Lakshadweep Building Development Board,
 Kavaratti.
4. Director of Panchayat,
 Department of Panchayat, Kavaratti.

Respondents

(By Advocate: Mr. S. Radhakrishnan (R1, 3 to 4))

69. O.A No. 488/2013

Salmath
 D/o. Sayed Koya
 Madapally House
 Chetlat Island.

Applicant

(By Advocate Mr. K.B. Gangesh)

Versus

1. The Administrator,
 Administration of the Union Territory
 of Lakshadweep, Kavaratti – 682 555.
2. The Director (Services)
 Administration of the Union Territory
 of Lakshadweep (Secretariat),
 Kavaratti – 682 555.
3. Department of Science and Technology
 Union Territory of Lakshadweep,
 Kavarathi – 682 555.
 Represented by its Director.

Respondents

(By Advocate Mr. S. Radhakrishnan)

70. OA 492/2013

K. Bushra Beegum, W/o Hakeem,
 Aged 27 years, Casual Labour,
 Office of the Veterinary Assistant Surgeon,
 Animal Husbandry Unit, Amini.
 Lakshadweep-682 552.

Applicant

(By Advocate: Sri V.B. Harinarayan)

Versus

1. Union of India rep. By
 the Administrator,
 Union Territory of Lakshadweep,
 Kavaratti Island, Pin- 682555.
2. The Director of Panchayat,
 Department of Panchayat,
 Union Territory of Lakshadweep,
 Kavaratti Island- Pin- 682555.
3. The Veterinary Assistant Surgeon,
 Animal Husbandry Unit, Amini.
 Union Territory of Lakshadweep-682 552.
4. The Chairperson,
 Village (Dweep) Panchayat,
 Amini, Lakshadweep -682552.

Respondents

(By Advocate: Sri S. Radhakrishnan (R1-3))

71. OA 499/2013

1. Rahmath Beegum Keelakunniakkam,
 W/o. Mohammed B.K,
 Data Entry Operator (MGNREGA),
 Sub-Divisional Office,
 Kadamat Island,
 Union Territory of Lakshadweep.
 Residing at Keelakunniakkam House,
 Kadamat Island
 Union Territory of Lakshadweep, PIN – 682 556.
2. Mohammed Shafi Qraishi Malika,
 S/o. M. Sayedali,
 Data Entry Operator (MGNREGA)
 Village (Dweep) Panchayat Office (MGNREGA)
 Kadamath Island, Union Territory of Lakshadweep,
 Residing at Malika House,
 Kadamat Island,

Union Territory of Lakshadweep, PIN – 682 556

Applicants

(By Advocate Mrs. Sreedevi Kylasanath)

Versus

1. The Administrator,
Union Territory of Lakshadweep,
(Department of Rural Development)
Kavarathi.
2. The District Programme Coordinator,
MGNREGA, Kavarathi,
Union Territory of Lakshadweep.
3. The Programme Officer,
National Rural Employment Guarantee Act,
Office of the Programme Officer,
National Rural Employment Guarantee Act,
Kadamat, Union Territory
of Lakshadweep.

Respondents

(By Advocate Mr. S. Radhakrishnan)

72. OA 507/2003

Muthu Koya K
Casual Labour, Street Light Maintenance
Village Dweep Panchayath, Amini Island
Union Territory of Lakshadweep
Permanent address : Kuninnamel House
Amini Island, Union Territory of Lakshadweep
Pin - 682 552

Applicant

(By Advocate: Mr.TCG Swamy)

Versus

1. The Administrator
Union Territory of Lakshadweep
Lakshadweep Administration
Kavaratti – 682 555
2. The Executive Engineer
(Department of Electricity)
Administration of the Union Territory of Lakshadweep
Kavaratti – 682 555
3. The Secretary (Panchayats)
(Directorate of Panchayats)

Administration of the Union Territory of Lakshadweep
Kavaratti – 682 555

4. The Chairperson
Village Dweep Panchayat
Amini Island,
Union Territory of Lakshadweep – 682 552

5. The Assistant Engineer (Ele)
Electrical Sub Division
Union Territory of Lakshadweep
Amini Island – 682 552

6. The Director
(Directorate of Panchayats)
Administration of the Union Territory of Lakshadweep
Kavaratti – 682 555

Respondents

(By Advocate: Mr.S.Radhakrishnan (R1-3,5&6)

73. O.A No. 509/2013

1. Maleeha Beegum K.C.
D/o. Indeen Kandilath
Kaval Chetta House, Androth.
2. Shahida Beegum K.
D/o. Hamzakoya
Kandlath House, Androth.
3. Subaida M.
D/o. Kidave U.K
Makket House, Androth.
4. Aysha Beegum P.V.K
D/o. Yakoob P.K
Puthiya Pentamveli Kad
Androth.
5. Rahmath Beegum K.
D/o. Hamzakoya P.P
Kunhali House, Androth.
6. Thahira L.
D/o. Seethi Nallal
Lavanakal House
Androth.
7. Subaida A.
D/o. Sayed Mohammed M.

Aliyathara House, Androth.

8. Fathimathu Suhurabi P.V.K
D/o. Majeed P.V.K
Pentambeli Kad, Androth.

9. Siyad Khan L.
S/o. Kunhikoya A. (Late)
Kandilath House, Androth.

10. Raisa K.
D/ Badarudheen Melechetta Mechery
Kadiyammada House, Androth.

11. Haseena Beegum C.P.I
D/o. Abdulla M.P
Chemmachery Puthiya Illam House
Androth.

12. Habsabi P.U.P
D/o. Fakarukdheen K. Cheriyadam
Ummathabiyapura House, Androth.

Applicants

(By Advocate: Mr. K.B. Gangesh)

Versus

1. The Administrator,
Administration of the Union Territory
of Lakshadweep, Kavarathi – 682 555.

2. Directorate of Industries
Union Territory of Lakshadweep
Kavarathi, represented by the
Director of Industries – 682 555.

3. Coir Supervisor
Coir Production Centre, Androth – 682 557.

Respondents

(By Advocate: Mr. S. Radhakrishnan)

74. OA 510/2013

Haseena @ Haseenabi Therakkal
Therakkal House, Kadamath
Data Entry Operator
Village Dweep Panchayath, Kadamath

Applicant

(By Advocate: Mr.R.Sreeraj)

Versus

1. The Administrator
Union Territory of Lakshadweep
Kavaratti – 682 555
2. The Director of Panchayath
Department of Panchayath
Administration of Union Territory of Lakshadweep
Kavaratti – 682 555
3. The Executive Officer,
Village (Dweep) Panchayath
Kadamat – 682 556
4. The Chairperson
Village (Dweep) Panchayath
Kadamat – 682 556
5. The District Programme Coordinator
MGNREGA, Kavaratti – 682 555
6. The Sub Divisional Officer and
Programme Officer MGNREGA
Kadamat – 682 556

Respondents

(By Advocate: Mr.S.Radhakrishnan (R1-3,5&6)

75. OA 557/2013

1. K.V.Naseer
Kodavalappu House, Kiltan
Cook, Government Senior Secondary School
Kiltan
2. K.P.Dawood
Kilappura House, Kiltan
Peon, Government Senior Secondary School Applicants
Kiltan

Applicants

(By Advocate: Mr.R.Sreeraj)

Versus

1. The Administrator
Union Territory of Lakshadweep
Kavaratti – 682 555
2. The Director of Panchayath

Department of Panchayath
 Administration of Union Territory of Lakshadweep
 Kavaratti – 682 555

3. The Executive Officer,
 Village (Dweep) Panchayath
 Kiltan – 682 558
4. The Chairperson
 Village (Dweep) Panchayath
 Kiltan – 682 558
5. The Principal
 Government Senior Secondary School
 Kiltan – 682 558

Respondents

(By Advocate: Mr.S.Radhakrishnan (R1-3 & 5)

76. OA 566/2013

1. Saliyath S
 Cook, Government High School
 Kadamath
 Residing at Pallam, Kadamath Island
 Union Territory of Lakshadweep
2. P.P.Ismail
 Cook, Government J.B.School
 Kadamath
 Residing at Kadamath Island
3. M.P.Attakoya
 Cook, Government J.B.School
 Kadamath
 Residing at Kailiyammakada
 Kadamath Island
4. K.K.Khalid
 Cook, Government J.B.School
 Kadamath
 Residing at Biriyommada
 Kadamath Island
5. P.Amanulla
 Cook, Government J.B.School
 Kadamath
 Residing at Kunnumpura
 Kadamath Island

6. Ummer P.P.I
Cook, Government J.B.School
Kadamath
Residing at Alikothapura
Kadamath Island
7. Hidayathulla P
Cook, Government J.B.School
Kadamath
Residing at Kadamath Island
8. Muhammed Shafi P.P
Cook, Government S.B.School
Kadamath
Residing at Kadamath Island
9. Pookunhikoya P.P
Watchman / Helper
Government Jawaharlal Nehru Senior Secondary School
Kadamath
Residing at Puthiyapura
Kadamath Island
10. Abdullakoya B.M
Watch and Ward
Government J.B.School, Kadamath
Residing at Biriyommada
Kadamath Island
11. Jafer P
Driver, Jawaharlal Nehru Senior Secondary .School
Kadamath
Residing at Pupathada
Kadamath Island

Applicants

(By Advocate: Mr.P.V.Mohanam)

Versus

1. The Administrator
Union Territory of Lakshadweep
Kavaratti – 682 555
2. Director of Panchayath
Department of Panchayath
Administration of Union Territory of Lakshadweep
Kavaratti – 682 555
3. The Head Master

Government J B School
Kadamath – 682 556

4. The Principal
Jawaharlal Nehru Senior Secondary School
Kadamath – 682 556

Respondents
(By Advocate: Mr.S.Radhakrishnan)

77. OA 567/2013

Habeebul P.M
Puthiya Malika House, Kadamath
Driver, Government Jawaharlal Nehru
Senior Secondary School
Kadamath Island

Applicant

(By Advocate: Mr.P.V.Mohanan)

Versus

1. The Administrator
Union Territory of Lakshadweep
Kavaratti – 682 555

2. Director of Panchayath
Department of Panchayath
Administration of Union Territory of Lakshadweep
Kavaratti – 682 555

3. The Principal
Government Jawaharlal Nehru Senior Secondary School
Kadamath Island 682 556

Respondents
(By Advocate: Mr.S.Radhakrishnan)

78. OA 580/2013

1. Yacoob
Kathathe Chetta House, Kadmat.

2. Vahida
Marikilam House, Kavaratti.

3. Habusa
Alachapada, Kavaratti.

4. Yacoob
Kaladi House, Kavaratti.

5. Muhammed Salih
Aynepura House, Kavaratti.
6. Fareeda Beegam
Molokepura House, Kavaratti.
7. Saleem
Pallicham House, Kavaratti.
8. Bamban
Nambicham House, Kavaratti.
9. Sayed Abdullakoya
Chendipura House, Kavaratti.
10. Nafeesathbi
Poodiyam House, Kavaratti.
11. Jamaliyath
Thirinipura House, Kavaratti.
12. Fazeela Beegum
Kannipura House, Kavaratti.
13. Ummer
Thirinikad House, Kavaratti.
14. Firozkan
Athnachammada House, Kavaratti,
15. Jaffer
Marikilam House, Kavaratti.
16. Amanulla,
Mela Illam House, Kavaratti.
17. Sirajudheen
Molokepura House, Kavaratti.
18. Hiyasudheen
Chamayathapura House, Kavaratti.
19. Fathahudeen
Kadapurathaba House, Kavaratti.
20. Muneer
Kuttipapepura House, Kavaratti.

21. Ashik
Puthiya Alikom House, Kavaratti.

22. Muhammed Musthafa,
Achadapurakatt House, Añdrott

23. Mujeeb Rahman T.P,
Thaleka Pura, Kavaratti.

24. Jamhar Hussain
Beeranthoda House, Kavaratti.

25. Muhsin
Beeranthoda House, Kavaratti.

26. Rauf
Chettipura House, Kavaratti.

27. Hazarath
Chungam House, Kavaratti

28. Khalid
Thottathapura House, Kavaratti

Applicants

(By Advocate: Mr.K.B.Gangesh)

Versus

1. The Administrator
Administration of Union Territory of Lakshadweep
Kavaratti – 682 555
2. Director of Panchayath
Department of Panchayath
Administration of Union Territory of Lakshadweep
Kavaratti – 682 555
3. Director of Agriculture
Department of Agriculture
Administration of Union Territory of Lakshadweep
Kavaratti – 682 555
4. Director of Animal Husbandry
Department of Animal Husbandry
Administration of Union Territory of Lakshadweep
Kavaratti – 682 555
5. Village (Dweep) Panchayath Kavaratti Island
represented by its Executive Officer,

Pin - 682554

Respondents

(By Advocate: Mr.S.Radhakrishnan)

79. OA 582/2013

1. Rasheed Koya
Multi Task Employee
Public Library, Kilthan
Residing at Kilthan

2. Smt.Sulfabeegum
Cook, G.H.S Kadmat
Residing at Melachetta Hajumakudi
Kadamath Island

Applicants

(By Advocate: Mr.P.V.Mohanan)

Versus

1. The Administrator
Union Territory of Lakshadweep
Kavaratti - 682 555

2. Director of Panchayath
Department of Panchayath
Administration of Union Territory of Lakshadweep
Kavaratti - 682 555

3. The Library and Information Assistant
Office of Library and Information Assistant
Public Library, Kilthan Island 682 557

Respondents

(By Advocate: Mr.S.Radhakrishnan)

80. OA 601/2013

Rasheed Koya S.V., S/o, Abdulla Koya P.S.,
Shaiknaveed (H), Kiltan Island PO.,
Union Territory of Lakshadweep, Pin -682 555.

Applicant

(By Advocate: Mr. Shabu Sreedharan)

Versus

1. Union Territory of Lakshadweep, represented by the
Administrator, Kavaratti Island, Pin - 682 555.

2. The Director of Panchayath, Union Territory of Lakshadweep,

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Kavaratti Island, Pin – 682 555.

3. The Chairperson, Village (Dweep) Panchayath, Kiltan Island, Union Territory of Lakshadweep, Pin – 682 558.
4. The Executive Officer, Village (Dweep) Panchayath, Kiltan Island, Union Territory of Lakshadweep, Pin – 682 558.
5. The Library and Information Assistant, Public Library, Kiltan Island, Union Territory of Lakshadweep, Pin – 682 558.

Respondents

[By Advocate: Sri S. Radhakrishnan (R1, 2, 4 & 5)]

81. OA 634/2013

Malikdeenar, aged 21 yeas, S/o. Hamzath, Sara Manzil House, Agatti.

Applicant

(By Advocate: Sri K.B. Gangesh)

Versus

1. The Administrator, Administration of the Union Territory of Lakshadweep, Kavaratti-682 555.
2. Director of Panchayats, Department of Panchayats, Administration of Union Territory of Lakshadweep, Kavaratti – 682 555.
3. Department of Education, Administration of the Union Territory of Lakshadweep, Kavaratti, represented by its Director – 682 555.
4. Village (Dweep) Panchayat, Agatti Island, represented by its Executive Officer, 682 554.

Respondents

(By Advocate: Sri S. Radhakrishnan)

82. OA 635/2013

1. Fathahudheen K.P., aged 40 years, S/o. Sayed Muhammed Koya, Kattampalli House, Agatti.
2. Younis, aged 31 years, S/o. Abdulla, Mariyathoda House,

Agatti.

3. K.M. Shahida, aged 40 years, D/o. Kasmi, Kuttiyam Mukriyoda House, Agatti.
4. K.M. Amina, aged 46 years, D/o. Abdul Rahman, Kuttiyam Mukriyoda House, Agatti. Applicants

(By Advocate: Sri K.B. Gangesh)

Versus

1. The Administrator,
Administration of the Union Territory of Lakshadweep,
Kavaratti-682 555.
2. Director of Health Services,
Directorate of Health Services,
Kavaratti – 682 555.
3. Medical Officer in charge,
Community Health Centre, Agatti – 682 553.
4. Medical Officer in Charge, Rajiv Gandhi Speciality Hospital,
Agatti – 682 553.
5. Village (Dweep) Panchayat, Agatti Island, represented by its
Executive Officer, 682 553. Respondents

(By Advocate: Sri S. Radhakrishnan)

83. OA 791/2013

Fareeda Beegum M.I., Meppada Illam,
Agatti Island.

Applicant

(By Advocate: Sri K.B. Gangesh)

Versus

1. The Administrator,
Administration of the Union Territory of Lakshadweep,
Kavaratti-682 555.
2. Director of Panchayats, ~~ai~~
Department of Panchayats,
Administration of Union Territory of Lakshadweep,
Kavaratti – 682 554.

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3. Project Manager, Desiccated Coconut Powder Unit, Lakshadweep Development Corporation Ltd., Agatti, Kavaratti – 682 554.
4. The Deputy Director (Admn.), Lakshadweep Development Corporation, Kavaratti – 682 554.
5. Village (Dweep) Panchayat, Agatti Island, represented by its Executive Officer, 682 553. Respondents

(By Advocate: Sri S. Radhakrishnan)

84. OA 822/2013

B.P. Navas, Aged 27 years, S/o: Kasmi M.P., Valiyapura House, Kilthan Island P.O., U.T. of Lakshadweep.

Applicant

(By Advocate: Sri P.V. Mohanan)

Versus

1. The Administrator, UT of Lakshadweep, Kavaratti-682 555.
2. Director of Panchayat, Department of Panchayat, Administration of UT of Lakshadweep, Kavaratti – 682 555.
3. The Principal, Government Higher Secondary School, Kilthan Island – 682 556. Respondents

(By Advocate : Sri S. Radhakrishnan)

85. OA 880/2013

Muthukoya N.P
Nalakapura, Kiltan Island
Union Territory of Lakshadweep-682 558

Applicant

(By Advocate: Mr. Shabu Sreedharan)

Versus

1. Union Territory of Lakshadweep represented by the Administrator Kavaratti Island – 682 555

2. Director of Panchayath
Union Territory of Lakshadweep
Kavaratti Island – 682 555

3. The Senior Administrative Officer
Education (District Panchayath)
Union Territory of Lakshadweep
Kavaratti Island – 682 555

4. The Principal
Government Senior Secondary School
District Panchayat, Kiltan Island
Union Territory of Lakshadweep 682 558

Respondents

(By Advocate: Mr.S.Radhakrishnan)

86. OA 898/2013

K.C.Abdul Khader
Kulikaraya Chetta House
Chetlat Island
Union Territory of Lakshadweep- 682 554

Applicant

(By Advocate: Mr.Shabu Sreedharan)

Versus

1. Union Territory of Lakshadweep represented
by the Administrator
Kavaratti Island – 682 555

2. The Director of Panchayath
Union Territory of Lakshadweep
Kavaratti Island – 682 555

3. The Senior Administrative Officer
Education (District Panchayath)
Union Territory of Lakshadweep
Kavaratti Island – 682 555

4. The Principal
Government Senior Secondary School
District Panchayat, Chetlat Island
Union Territory of Lakshadweep 682 554

Respondents

(By Advocate: Mr.S.Radhakrishnan)

87. OA 904/2013

Kadeara C.P
Cheriyapurakad
Kalpeni Island

Applicant

(By Advocate: Mr.K.B.Gangesh)

Versus

1. The Administrator
Administration of the Union Territory of Lakshadweep
Kavaratti – 682 555
2. Sub Divisional Officer
Office of Sub Divisional Officer
Kalpeni Island – 682 554
3. The Director (Rural development)
Department of Rural Development
Administration of the Union Territory
of Lakshadweep, Kavaratti – 682 555

Respondents

(By Advocate: Mr.S.Radhakrishnan)

88. OA 905/2013

1. Abdul Khader C.
Chekkiriyammada House
Agatti Island
2. Bugar Jamhar T.P
Theklapura House
Agatti Island

Applicants

(By Advocate: Mr.K.B.Gangesh)

Versus

1. The Administrator
Administration of the Union Territory of Lakshadweep
Kavaratti Island – 682 555
2. Director of Panchayaths
Department of Panchayaths
Administration of the Union Territory of Lakshadweep
Kavaratti Island – 682 555

3. Project Manager
Desiccated Coconut Powder Unit
Lakshadweep Development Corporation Limited
Agatti, Kavaratti – 682 555

4. The Deputy Director (Admn)
Lakshadweep Development Corporation
Kavaratti – 682 555

5. Village (Dweep) Panchayath
Agatti Island represented by its
Executive Officer - 682 553

Respondents

(By Advocate: Mr.S.Radhakrishnan)

89. OA 939/2013

1. Safiyullah K.C.
Kuttiyachada House
Kalpeni Island

2. Saifulla M.I
Melaillam House
Kalpeni Island

3. Kunhikoya M.V
Mathil Valiyammada House
Kalpeni Island

4. Kidave K.O
Kakkachiyoda House
Kalpeni House

Applicants

(By Advocate: Mr.K.B.Gangesh)

Versus

1. The Administrator
Administration of the Union Territory of Lakshadweep
Kavaratti Island – 682 555

2. Director of Panchayaths
Department of Panchayaths
Administration of the Union Territory of Lakshadweep
Kavaratti Island – 682 555

3. Lakshadweep Building Development Board
Union Territory of Lakshadweep
Kavaratti represented by its Secretary – 682 555

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4. The Technical Officer
Lakshadweep Building Development Board
Kalpeni Island – 682 553

5. Village (Dweep) Panchayath
Kalpeni Island represented by its
Executive Officer - 682 553

Respondents

(By Advocate: Mr.S.Radhakrishnan)

90. OA 942/2013

1. Mohammed Ashik
Palliyat House
Androth Island
2. Abdul Latheef
Karakunnel House
Androth Island
3. Mohammed Ubaidulla
Chodath House
Androth Island
4. Mohammed Fathahulla
Karachetta House
Androth Island

Applicants

(By Advocate: Mr.K.B.Gangesh)

Versus

1. The Administrator
Administration of the Union Territory of Lakshadweep
Kavaratti Island – 682 555
2. Director of Panchayaths
Department of Panchayaths
Administration of the Union Territory of Lakshadweep
Kavaratti Island – 682 555
3. Lakshadweep Building Development Board
Union Territory of Lakshadweep
Kavaratti represented by its Secretary – 682 555
4. The Technical Officer
Lakshadweep Building Development Board
Androth Island – 682 554

5. Village (Dweep) Panchayath
 Androth Island represented by its
 Executive Officer - 682 554

Respondents

(By Advocate: Mr.S.Radhakrishnan)

91. OA 952/2013

1. Abdul Salam N.P
 Casual Labourer
 Power House, Kalpeni
 Residing at Nenampappada House
 Kalpeni, Union Territory of Lakshadweep
2. C.K.Attakoya
 Casual Labourer
 Power House, Kalpeni
 Residing at Chakakeel House
 Kalpeni, Union Territory of Lakshadweep
3. P.Mohammed
 Casual Labourer
 Power House, Kalpeni
 Residing at Pokkayoda House
 Kalpeni, Union Territory of Lakshadweep
4. Hamza Koya P
 Casual Labourer
 Power House, Kalpeni
 Residing at Pallath House
 Kalpeni

Applicants

(By Advocate: Mr.Hariraj M.R)

Versus

1. Union of India represented by the Secretary
 to Government of India
 Ministry of Home Affairs
 New Delhi – 110 001
2. The Administrator
 Union Territory of Lakshadweep
 Kavaratti – 682 555
- 3.. Executive Engineer
 Department of Electricity
 Kavaratti, Union Territory of Lakshadweep

4. Junior Engineer,
Electrical Section, Kalpeni
Union Territory of Lakshadweep Respondents

(By Advocate: Mr.S.Radhakrishnan (R2-4)

92. OA 1100/2013

(By Advocate: Mr.P.V.Mohan)

Versus

1. The Administrator
Union Territory of Lakshadweep
Kavaratti – 682 555
2. Director (Rural Development)
Department of Rural Development
Administration of the Union Territory of Lakshadweep
Kavaratti – 682 555
3. Director of Panchayath
Department of Panchayath
Administration of Union Territory of Lakshadweep
Kavaratti – 682 555

Respondents

(By Advocate: Mr.S.Radhakrishnan)

93. OA 1202/2013

1. Akathar Ahammed K.K
Internal Inspector
Agricultural Department, Kalpeni
Kunnamkulam House
Kalpeni Island
Union Territory of Lakshadweep
2. Mohammed Iqbal KPV
Internal Inspector
Agricultural Department, Kalpeni
Kunnipavavaliyammava House
Kalpeni Island
Union Territory of Lakshadweep

5. Fareeda Beegum P.V
 Internal Inspector (Multi Skilled Worker)
 Agricultural Department, Kalpeni
 Pentamveli House
 Kalpeni Island
 Union Territory of Lakshadweep Applicants

(By Advocate: Mr.P.V.Mohanam)

Versus

1. The Administrator
 Union Territory of Lakshadweep
 Kavaratti – 682 555
2. Director of Panchayath
 Department of Panchayath
 Administration of Union Territory of Lakshadweep
 Kavaratti – 682 555
3. Agricultural Officer
 District Panchayath (Agriculture)
 Kalpeni Island – 682 557
4. Chief Executive Officer
 District Panchayath
 Kavaratti – 682 555 Respondents

(By Advocate: Mr.S.Radhakrishnan)

94. O.A No. 1225/2013

C.P. Showkathali,
 S/o. Mohammed Koya
 Casual Labour, Electrical Section,
 Kalpeni.
 Residing at Chemmanam Pally House
 Kalpeni

Applicant

(By Advocate: Mr. Hariraj M.R)

Versus

1. The Union of India
 Represented by the Secretary to
 Government of India,
 Ministry of Home Affairs
 New Delhi – 110 001.

2. The Administrator
Union Territory of Lakshadweep
Kavaratti – 682 555.

3. Executive Engineer
Department of Electricity
Kavaratti, Union Territory of
Lakshadweep – 682 555.

4. Junior Engineer,
Electrical Section
Kalpeni, UT of Lakshadweep – 682 555. Respondents

(By Advocate: Mr. S. Radhakrishnan for R2-4)

These applications having been heard together on January 17, 2014, the Tribunal delivered the following common order on March 6, 2014:-

Ó R D E R

Hon'ble Mr.Justice A.K.Basheer, Member (J)

Applicants in this bunch of 94 Original Applications are residents of various Islands in the Union Territory of Lakshadweep. Admittedly, all the applicants have been working on casual/daily wage basis in various departments under the Administration. All of them were engaged on casual basis for 89 days and re-engaged after a technical break of one or two days. This process has been going on in the case of quite a number of them for the last 10 to 20 years while in the case of a large number of others, such engagements are for 5 to 10 years and others are for two/three years or less. But in majority of the cases (in 80 Original Applications), these casual employees were engaged/disengaged by Village/Dweep Panchayats and/or District Panchayats. For the sake of convenience, these cases are categorized as “Panchayath and Non-Panchayath”.

2. The common grievance of all the applicants is that their services are not being regularized even though they have been working for years together, albeit on casual/daily wage basis. Therefore the common prayer in all these cases is for issue of a direction to the respondents to regularize their services. In the case of a few others who have been retrenched on completion of the period of engagement, the prayer is for issue a direction to re-engage them.

3. The short question that arises for consideration in all these Original Applications is whether the applicants are entitled to get their services regularized.

4. It has been noticed already that in majority of the cases, the applicants have been engaged to work in various departments under the Village/Dweep Panchayats and or/District Panchayats. Therefore, the Administration has taken a preliminary objection that this Tribunal has no jurisdiction to entertain those cases in view of the judgment rendered by a Division Bench of the Kerala High Court in *Administrator and another Vs. Naderkoya and others* – 2005 KHC 248. It is further contended by the learned counsel for the Administration in these cases that going by the dictum laid down in a catena of decisions of the Apex Court as well as that of various High Courts, the services of the applicants are not liable to be regularized since they were admittedly engaged on casual/daily wage basis for 89 days, though, of course, many of them were re-engaged after a technical break of one or two days.

5. In the other batch of cases in which the applicants have been engaged by the Administration in various departments under it, the contention raised by the respondents is that their engagement being of casual nature, they are also not entitled to get their services regularized. The common contention in all these cases is that these casual engagements were made without holding any regular selection process and that such engagements were not against sanctioned posts.

6. In this context, the learned counsel for the Administration has invited our attention to the following decisions in support of the above contention:-

1. *Secretary, State of Karnataka & Others Vs. Umadevi and Others* - (2006) 4 SCC 1.
2. *State of Rajasthan Vs. Daya Lal* - (2011) 2 SCC 429.

3. *Satya Prakash and Others Vs. State of Bihar and Others* - (2010) 4 SCC 179.
4. *Official Liquidator Vs. Dayanand and Others* - (2008) 10 SCC 1.
5. *R.N.Nanjundappa Vs. T. Thimmiah* - (1972) 1 SCC 409.
6. *Jeemon V.R. Vs. State of Kerala* - 2012 (1) KHC 397.
7. *State of Kerala Vs. Valsamma* - 2012 KLT 294.

Non-Panchayath Cases

OA 212, 266, 268, 299, 325, 347, 354, 366, 372, 380, 488, 499, 509

& 1225 of 2013.

7. In the above cases, the applicants have been admittedly engaged by the Administration in various Departments like the Department of Science & Technology, Industries, Environment & Forests, Electricity, Directorate of Labour & Employment, Directorate of Arts & Culture, Weights & Measures etc. While 7 applicants in OA 299/2013 and 47 applicants in OA 301/2013 have been working in the Department of Agriculture for the last 17 years right from January 1997, 2 of the applicants in OA 225/2013 have been working for 18 years whereas others in the above OA for the last 9 years. Similarly the applicants in OA 347/2013 have also been working ever since 1997. We have referred to the above 2 or 3 cases only to illustrate that majority of the applicants in all the cases - whether in the category of Panchayat or Non-Panchayat - have been working as casual employees for more than 10 years and quite a number of them have 8 to 10 years of service to their credit, if not more.

8. It is beyond controversy that all the applicants were engaged on casual basis without undergoing any regular selection process though in some cases the applicants have vaguely contended that such a process was in fact undergone. However, in those cases also, no material has been placed before us in support of the above contention. Similarly it is not in dispute that such engagements were not made against sanctioned posts. In short, this process of casual engagement on daily wage basis for 89 days

has been going on in the Union Territory for the last two decades or more. These employees have continued in such casual service with a technical break of one or two days for several years as a matter of routine. Apparently it is a case of Hobson's choice for them. It is on record that a large number of such casual employees had approached this Tribunal in the '90s seeking regularization or absorption. We have been informed that some of them were in fact absorbed. But the applicants before us in this bunch of 94 cases have apparently been less fortunate.

9. Umadevi (Supra) is a landmark judgment on the subject of "irregular" or "illegal" appointments in public employment. The five judge Bench had dealt with issues relating to absorption, regularization, permanent continuance of temporary/contractual/casual/daily-wage or adhoc employees appointed/recruited and continued for long in public employment dehors the constitutional scheme of public employment. The Apex Court exhorted all the High Courts not to issue directions for absorption or regularization unless the recruitment itself was made regularly or in terms of the constitutional scheme. While issuing the above direction, their Lordships reiterated that it must be insisted that the States must make only regular recruitments and appointments. It was further observed that it would be erroneous to merely consider equity for a handful of people who have approached the Court with a claim, while ignoring equity for the teeming millions seeking employment and fair opportunity to compete for employment. While dealing with irregular appointments as distinguished from illegal appointments of duly qualified persons against duly sanctioned vacant posts, the Apex Court, after referring to those employees who have continued to work for 10 years or more but without the intervention of the orders of the Court/Tribunals, directed that the question of regularization of the services of such irregularly appointed employees be considered on merit in the light of the principles settled by the Apex Court in the cases in *S.V.Narayanappa – AIR 1967 SC 1071*; *R.N.Nanjundappa – (1972) 1 SCC 409* & *B.N.Nagarajan – (1979) 4 SCC 507* – as a one time measure.

10. A three judge Bench of the Apex Court in *Official Liquidator Vs. Dayanand & others* had, after noticing some of the judgments/orders of the court which took a different view from the law settled in *Umadevi*, observed that those cases were illustrative of the non-adherence to the rule of judicial discipline which is *sine qua non* for sustaining the system.

11. In *Harminder Kaur* – (2010) 1 SCC (L&S) 202, the Apex Court had held thus:-

" Long service by itself may not be a ground for directing regularization. Regularization is not a mode of appointment. When appointments in public office are required to be made, provisions of Articles 14 & 16 of the Constitution of India are required to be scrupulously followed. When a departure is made for not scrupulously following the conditions precedent laid down in the statutory rules, as also the constitutional scheme, it is imperative that the same must be done within the four corners of the delegated power by the authority concerned."

12. In the above case (*Harminder Kaur*), the appellants were school teachers and they were appointed by the Education Department of Chandigarh on contract basis for a specified period. In the offer of appointment itself it was made clear that the appointees would not have any claim for ad-hoc/regular appointments available in the Institute and that the contractual appointment could be made only against sanctioned post. The Apex Court while concurring with the view taken by the High Court held that initial appointments of the appellants were made in gross violation of the provisions contained in the relevant Act and also the doctrine of equality enshrined under Articles 14 & 16. However, taking note of the admitted position that 800 posts of teachers were lying vacant, the Apex Court expressed the hope that the plight of the appellants would also be taken into account by the administration and consider the desirability of relaxing the age-limit provided in the Rules.

13. In Nanjundappa (Supra), the Apex Court had held thus:-

"If the appointment itself is in infraction of the rules or if it is in violation of the provisions of the Constitution, illegality cannot be regularized. Ratification or regularization is possible of an act which is within the power and province of the authority, but there has been some non-compliance with procedure or manner which does not go to the root of the appointment. Regularization cannot be said to be a mode of recruitment. To accede to such a proposition would be to introduce a new head of appointment in defiance of rules or it may have the effect of setting at naught the rules."

14. We do not propose to burden this order by referring to several other decisions rendered by the Apex Court following the principles laid down by the five judge Bench of the Apex Court in Umadevi (Supra).

15. But one disturbing feature that has been noticed in this bunch of cases is that the authorities concerned, be it the Lakshadweep Administration or the Village (Dweep) Panchayats/District Panchayats, have not shown any anxiety about the sad plight of many of the employees who have continued in service for one or two decades or slightly less. It is also not clear whether any attempt was ever made to regularize the services of those irregularly appointed employees who had completed 10 years of service as indicated in Para 53 of the judgment in Umadevi (Supra) at that point of time.

16. Be that as it may, the fact remains that hundreds of employees in this bunch of Original Applications have admittedly been working for a decade or more with routine technical break of one or two days on completion of 89 days. It is true that the Administration or Panchayats may not require the services of quite a number of those employees throughout the year; but still it appears that many of them have been allowed to continue. Many of them have been engaged in one scheme or the other sponsored by the Central Government or in some such other schemes or programmes floated by the Administration on its own by utilizing the funds available with it. The Administration or Village (Dweep) Panchayats have not come out with

any data as regards the actual requirement of employees in various departments under them. It has been noticed that in some of the departments, the casual employees have been working apparently against regular posts for years together. Why is it that such posts are not identified and sanctioned ? There is no clue.

17. Learned counsel for the respondents has submitted before us that the policy of the Administration is to give minimum employment to maximum number of jobless people at least for a few days in a year by engaging them in one scheme or the other. The policy is laudable. But still, the question is why large number of employees working on certain posts for years together without any prospect of being regularized or absorbed, are being kept on tenterhooks like this ? The very fact that these people have been allowed to continue on those posts for years together will show that such posts are not of casual nature. We do not propose to deal with the above aspect any further at this stage though it may be observed that the attitude of the Administration and the local Panchayats appears to be totally uncharitable, to say the least.

Panchayath Cases

18. In the other bunch of 80 Original Applications, in which the applicants have been engaged by Village (Dweep) Panchayats or District Panchayat, the main contention raised by the learned counsel for the Administration is that this Tribunal has no jurisdiction to entertain these cases in view of the decision rendered by a Division Bench of the Kerala High Court in Naderkoya (Supra).

19. In the above case, some casual labourers working in the Water Supply Scheme of the Village (Dweep) Panchayat of Agathi Island had approached this Tribunal, aggrieved by the failure of the Union of India and the Lakshadweep Administration in granting them temporary status under the Scheme for Temporary Status & Regularization introduced by the Union of India, in O.M.No. 51016/86/Estt (C) dated 10.09.1993. It appears that the upkeep, maintenance and distribution of the drinking water

to the local residents of Agathi Island were initially undertaken by the Public Works Department. Later, it was entrusted to AVAM Society. Grant-in-Aid was provided to meet the additional expenditure and the Society used to manage the Scheme. Later, Island Councils were brought into existence as per Island Council Act. Still later, the Councils were abolished as the Lakshadweep Island Regulation, 1988 was repealed by Section 88 of the Lakshadweep Panchayat Regulation, 1994 and during the year 1995 all the assets and liabilities of the Island Council of Agathi were transferred to Village/Dweep Panchayat of Agathi. Thus all the labourers working with the Water Supply Scheme came under the Village (Dweep) Panchayat. The casual labourers who had approached this Tribunal were admittedly under the services of the Dweep Panchayat and they were being paid by the Panchayat from the fund available with it. After considering the claim of the casual labourers, the Tribunal issued the following among other directions:-

- a) *The Second respondent i.e. the Lakshadweep Administration would adopt the Department of Personnel & Training Casual Labourer (Grant of Temporary Status & Regularization) Scheme, 1998 and prescribe it prospectively to the Panchayats for granting temporary status to casual labourers as per the parameters of the scheme.*
- b) *The first respondent, i.e. the Union of India in the Ministry of Personnel, Public Grievances and Pension would ensure that appropriate legal and technical formalities are completed and the Scheme is made applicable expeditiously.*
- c) *From the date of issue of these orders and until the Lakshadweep Administration prescribes the scheme to the Panchayats for regularization of eligible casual workers, no regular appointments would be made by the Panchayats in respect of at least two third of the regular vacancies in Group D which would be kept reserved for the regularization of the casual workers under the scheme.*
- (d) *No casual workers, including the applicants, who are in the service of the Panchayats on the date of issue of these orders would be retrenched on the face of availability of work or for making way for fresh recruits without considering them for the grant of temporary status if eligible as per the scheme.*

20. The Division Bench of the High Court while allowing the Writ Petition filed by the Administration noticed that another Bench of this

Tribunal in Original Applications No.1297 & 218 of 1998 had rejected an identical relief claimed by some other casual labourers, holding thus:-

"We have carefully perused the pleadings and other materials on record. We have also given our anxious consideration to the rival submissions. We find that in both these O.As under consideration, the applicants were engaged by the Island Council of Androth/Minicoy. They might have continued to be engaged subsequently by the succeeding local self Government body, namely the Village (Dweep) Panchayat of Androth/Minicoy. The Chairpersons of the respective Island Council might have with or without proper authority from the Councils issued what are purported to be appointment orders and the subsequent service certificates. We have good reason to reject the same as those do not reveal the applicants' nexus with the Administration of U.T. of Lakshadweep in order that they might have a cause of action before us. The applicants have not adduced any evidence to show that they were appointed against any posts sanctioned or approved by the Lakshadweep Administration....."

In the case on hand the applicants were not employed against any posts sanctioned by the administration and that would make all the difference. The Island Council or the Chairpersons, as the case may be, for reasons best known to them, seem to have accommodated these people. They might rightly come under the wage employment programme as a poverty alleviation measure under the DRDA or they might have been employed since the Village (Dweep) Panchayat authorities considered it expedient to give employment to them. It probably might have offered some succor by way of daily rated wages to the unemployed local persons....."

Neither the Panchayat authorities (respondents 4 and 5) nor the applicants have shown how the posts created/retained in addition to those sanctioned by the Administration could be considered regular. As matters stand, the Administration of U.T. of Lkshadweep has no accountability as far as the matter of regularization of the applicants are concerned. The anxiety of the U.T. Administration to prevent misapplication of funds granted to the Village/District Panchayat for developmental purposes towards expenditure on account of wanton appointments of staff against posts neither created nor sanctioned nor approved is legitimate."

21. The above decision was confirmed by a Division Bench of the High Court in O.P.No.28776/2001. Still later, OA No.1008/1997 and OA No.571/1998 were also dismissed by a common order following the decision mentioned supra. This order was also confirmed by the High Court in O.P.No,35164/2001.

22. After referring to the above orders, the Division Bench of the High Court in Naderkoya (Supra) held that Lakshadweep Administration did not have jurisdiction to frame scheme for absorption of casual employees in the service of the Panchayat. It was further observed that the question of absorption was a matter which the Panchayat has to consider taking into account its financial status and various other administrative policies. The following are the observations of the Division Bench:-

"In view of the above mentioned circumstances, we have no hesitation to hold that the Tribunal has committed a grave error in giving direction to Lakshadweep Administration to adopt the Department of Personnel & Training Casual Labour (Grant of Temporary Status & Regularization) Scheme 1993 and prescribe it prospectively to the Panchayats for granting temporary status to casual labourers. The direction given to the Panchayat not to effect any appointments till the Lakshadweep Administration frames Scheme, is illegal and do not fall within the jurisdiction of the Tribunal. Further direction given to the Panchayat that no casual workers would be retrenched on the face of availability of work falls within the domain of the Administration. In such circumstances, the order passed by the Tribunal in OA 820 of 2001 stands set aside."

23. In this context, it is pertinent to note that in many of the cases, the Chairpersons of the Panchayats have issued orders of appointment of casual labourers. It is fairly conceded by the learned counsel for the applicants that such orders could have been issued only by the Executive Officer of the concerned Panchayat. Strangely, in some of the cases, the Panchayats are represented by their Chairpersons and not by the Executive Officers.

24. There is yet another aspect of the matter. In the course of hearing of the cases, it was submitted by learned counsel for the applicants in some cases that different political parties are in power in various Panchayats. Equations of power have changed after the last Panchayat elections. Some of the orders of appointments were cancelled by the successor Committee in office of these Panchayats. More importantly, fresh engagements are being made on political basis and some of the disengagements/retrenchments also have political colours.

25. In OA 300/2013, the Chairperson of Village (Dweep) Panchayat of Androth Island has appeared through Advocate R.K.Muraleedharan, and contended in the written statement, inter-alia, that termination of services of the applicants in the above case is exclusively within the jurisdiction of the Panchayat especially after issuance of Annexure R4(b) notification dated March 7, 2012 issued by the Administration of the Union Territory of Lakshadweep. It is pointed out by the learned counsel that by virtue of Annexure R4(b) notification issued in terms of Articles 243(g) of the Constitution, the Panchayats are vested with powers and authority to function as institutions of local self governance. The learned counsel has invited our attention to various clauses contained in the above notification in support of the argument that the Panchayats are vested with the right and authority to "hire and fire" employees. However, it is conceded that the Village (Dweep) Panchayats have no power to regularize the services of the applicants though the Panchayats are in dire need of the services of the applicants who are having sufficient experience. It is further conceded by respondent No.4 in the above case that the Panchayats are not vested with the power to create any post without prior approval of the Administration.

26. Strangely, in most of the cases relating to employees engaged by the Panchayats, the Standing Counsel for the Administration himself has appeared for the Panchayats as well.

27. Learned counsel for the applicants in some of the cases have invited our attention to various provisions contained in the Lakshadweep Panchayat Regulations, 1994 and the allied rules thereunder. While inviting our attention to Lakshadweep Panchayat (Grant-in-Aid) Rules, 1997, Sri P.V.Mohanam who appears for the applicants in some of the cases, contends that once the Administration sanctions 'Grant-in-Aid", it is for the Panchayat to execute the various works like road construction/repair/maintenance, water supply, drainage, local

development works, primary education, health and sanitary scheme etc. For this purpose, the Panchayats can engage workers and therefore necessarily the Panchayats have the power to regularize or absorb casual workers, especially after the introduction of the Lakshadweep Panchayats Regulations, 1994. The learned counsel has invited our attention to Article 234(g) and Article 40 of the Constitution of India in this context. We do not propose to refer to or deal with identical arguments advanced by other learned counsel as well, since it has already been noticed that going by the decision in Naderkoya (Supra), this Tribunal has no jurisdiction to entertain this bunch of Original Applications relating to employees who were engaged by the Panchayats.

28. Sri N.Unnikrishnan who appears for the applicants in OA 394/2013 has raised a further contention that the casual labourers who have been working for more than 240 days in a calender year are entitled for protection under Chapter V (a) of the Industrial Disputes Act and that their services cannot be dispensed with arbitrarily. It is further contended that one set of casual employees cannot be replaced by another set of casual employees as held in *State of Haryana Vs. Piara Singh - (1992) 4 SCC 118*. The learned counsel points out that some of the applicants in OA 394/2013 have been working since 1994 while others have put in more than 4 years of service.

29. The sum and substance of the arguments advanced by the learned counsel for the applicants in all these cases is that they may be allowed to continue in service, albeit on casual basis. It is true that the applicants in all these cases, whether in the category of Panchayat or non-Panchayat, have been working on casual basis for a large number of years. It has been noticed already that some of the applicants have been working since 1994 and many of them since 1997. Quite a few of them have been working for periods ranging between 5 to 10 years. There are only very few who have been working for 2-3 years or less. Most of them are still continuing on the basis of interim orders passed in these cases.

30. When these cases had come up for consideration before a Single Bench (Judicial Member) on 3.7.2013, the following order was passed:-

"9. Perusal of the applications reflects that save that in all the cases, the period of engagement at one stretch is limited to 89 days and with an artificial break of one day, the cases are not identical in other aspects. In many, the period of engagement is for over two decades, in some, specific qualifications have been prescribed; in some other the work cannot be carried out by all as such jobs requires either training or specialization or training. Admittedly, a number of applicants have been functioning as casual labourers for decades by now. Most of them have been through regular selection though some of those had not initially registered their names with the authority concerned. Some of them have been functioning in veterinary units which require special skill; some function as drivers and the like. In many cases, the wages are fixed per month. Thus, the applicants do not constitute a homogeneous group but a heterogeneous cluster. Continuance of interim order or vacation of interim order for all without intelligible discrimination would not meet the ends of justice. Keeping in view (a) the rights that might have been crystallized by some (e.g. in respect of those who have been functioning for a long time without the intervention of the Court/Tribunal), (b) the qualifications prescribed in some cases, (c) the specialized nature of the job, which cannot be performed by all; (d) the consolidated amount payable to some instead of wages on per day basis under the Wages Act, (e) the fact that many of the applicants are functioning under certain scheme, continuance of the interim order has to be considered differently for different categories of applicants though till now, by a common order on 4th June, 2013 and thereafter the interim order has been passed.

10. For this purpose, all the serving casual labourers should be identified and grouped as under :-

(a) Those who have put in more than 10 years of casual labour service, with or without the artificial break. These may include those who have been inducted with specific qualification of matriculation/ITI and the like and also those who have been inducted under specific schemes

(b) Those who have been inducted with specific qualification of matriculation or other specialized course beyond Matriculation, such as ITI, or possessing specialized skills, such as date entry operator, drivers etc. which job cannot be accomplished by ordinary casual labour normally engaged for manual works. This list may include those who have been engaged under some project or scheme, but not coming under (a) above, i.e. with less than ten years of service.

(c) Those who have been engaged under one scheme or the other (other than those who have been engaged under the Mahatma Gandhi national Rural Employment Guarantee Scheme (MGNREGS for short), but not those who come within (a) or (b) above.

(d) *Those who come under the MGNRGS scheme*

(e) *Those who are mere casual labourers not falling under any of the above.*

11. *Of the above, disengagement of the existing casual labourers and replacement by others in the waiting list, should be first in respect of (e) above. These casual labourers cannot claim any right to continue and they have to be rotated. And in their place, for 89 days, those in the waiting list (wardwise/Islandwise) may be engaged. This again, should be after giving them a notice of two weeks before disengagement. The purpose of giving two weeks notice is that if the casual labourers sought to be disengaged feel that they belong to category (a) or (b) above, they may make due representation and the same would be considered forthwith by the Administration and their decision communicated to such individuals.*

12. *Similarly, those coming under group (d) above, i.e. those who have been engaged under the MGNRGS could be disengaged as in their case the scheme itself was affording employment for a period of a minimum of 100 days, which would enable those who are still waiting to avail of the benefit of the scheme. Such of these casual labourers could be disengaged after they have been granted 100 days of work and hereagain, after giving them a notice of two weeks before disengagement.*

13. *In respect of (c), if the scheme under which the casual labourers have been engaged provides for certain conditions precedent for disengagement, it is subject to such a condition only their services could be disengaged. Rest of the casual labourers shall continue until further orders.*

14. *In respect of (b) and (a), their services as casual labourers shall not be disturbed until further orders. The disengaged casual labourer (as contended by the counsel for the applicant in OA No. 507 of 2013), if falls under (b) or (a) above, i.e. with more than ten years of service or with specific qualification such as matriculation or the like (here stated to be ITI), he shall be re-engaged before the next date of hearing and confirmation given on the next date of hearing."*

31. Pursuant to the above order, the Panchayats/Departments have issued certain circulars which are marked as Annexure A5 to A8 in OA 300/2013. Apparently, some attempt has been made to categorize the labourers group-wise as delineated in the above interim order. Thereafter, several employees were sought to be disengaged. Understandably, all these employees who faced the threat of disengagement have approached this Tribunal and those Original Applications are also included in this bunch of cases. It appears that the Administration has also sought to rely on the

judgment of the Division Bench of the Kerala High Court in O.P.(CAT) No.133/2012 and No.606/2012, contending, inter-alia, that its policy is to give minimum employment to maximum people at least for a few days in a year. In this context the Administration has also referred to some of the schemes floated by the Union of India which ensures minimum 100 days' employment in a year to maximum number of people.

32. The short question that arises for our consideration is whether the applicants are entitled to get their services regularized or not. It has been noticed already that there is nothing on record to show that the applicants had been engaged against any sanctioned posts or that they were so engaged after undergoing regular selection process. In our view, the Administration has been largely responsible for the prevailing unfortunate scenario. It may be true that the Administration or Panchayats in their anxiety to give some solace to a large number of unemployed people might have engaged these applicants on casual basis. Undoubtedly, their services were required in various Departments or Works as otherwise many of the essential services would not have been in operation. Because of the peculiar geographical nature of the tiny islands and also the scarcity of job opportunities, the islanders are destined to face this rigmarole without any demur or protest. These people cannot aspire to get employment in the mainland also. The predicament of the islanders is understandable. However, going by the catena of decisions referred to above, it cannot be held that the applicants are entitled to get their services regularized. It has been repeatedly held by the Apex Court that there is no room for any sympathy for such casual labourers even if they have continued in service for a large number of years.

33. But, in our view, the Administration has to necessarily give adequate consideration to those employees who have been working on casual basis for more than a decade or two. Similarly, the plight of those employees who have been working on casual basis for the last 5 to 10 years is also equally pitiable. These employees, in our view, are entitled to get the

benefit of relaxation in age and other essential qualifications to the extent possible when fresh recruitments are being made. It shall be ensured by the Administration that the entire process of engagement of employees on casual basis (if it becomes extremely essential and unavoidable) is streamlined so as to avoid unnecessary legal complications in future. Appropriate guidelines/regulations can be formulated for engagement of casual employees in the projects (either seasonal or otherwise) that may be implemented in the island.

34. We refrain from issuing any other directions since, in our view, it falls within the domain of the Administration. However, the Administration shall address the issue relating to all these employees who have been toiling for years together on casual basis, with utmost compassion, and give them the benefit of relaxation in age, educational qualifications etc. while making regular recruitment.

35. Original Application Nos. 212, 266, 268, 299, 325, 347, 354, 366, 372, 380, 488, 499, 509 & 1225 of 2013 are disposed of with above directions.

36. As regards other Original Applications, where engagements were made by Panchayats, it is held that this Tribunal does not have jurisdiction to entertain them. It will be open to the applicants to approach appropriate judicial forum for redressal of their grievances. These Original Applications are, therefore, dismissed.

37. The interim orders in force as on today shall remain extended till April 4, 2014.

Sd/-

K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER

Sd/-

JUSTICE A.K.BASHEER
JUDICIAL MEMBER

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Date 31/3/14

Section Officer (Judl)